



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI

संदर्भ सं० / Ref.No. 95/NGT OANo. 483/2022 | 2024-25

दिनांक / Date..20/04/2024

By E-mail

To,

The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg
New Delhi-110001.

Sub: Regarding Submission of Action Taken Report on behalf of Uttar Pradesh Pollution Control Board, in compliance of the order dated 16.02.2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 483 of 2022 Ashish Kumar Mishra & Ors Versus State of UP.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 16.02.2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 483 of 2022 Ashish Kumar Mishra & Ors Versus State of UP. The Action Taken Report on Behalf of Uttar Pradesh Pollution Control Board is enclosed herewith for your kind perusal and further necessary action.

Enclosures:As above

Sincerely Yours,

(Dr. S.C. Shukla) 20/4/24
Regional Officer

Copy to following for kind information & necessary action.

1. Member Secretary, U.P. Pollution Control Board, Lucknow.
2. Chief Environmental Officer (C-6), U.P. Pollution Control Board, Lucknow.
3. Law Officer (I), U.P. Pollution Control Board, Lucknow.
4. Shri Pradeep Misra, Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

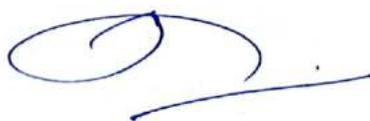
Regional Officer

**ACTION TAKEN REPORT ON BEHALF OF UTTAR
PRADESH POLLUTION CONTROL BOARD IN
COMPLIANCE OF THE ORDER DATED 16.02.2024
PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, NEW DELHI IN ORIGINAL APPLICATION
NO. 483 OF 2022, ASHISH KUMAR MISHRA & ORS
VERSUS STATE OF UP.**

1. That vide its order dated 16.02.2024 this Hon'ble National Green Tribunal, New Delhi has passed the following direction:-

".....9. The UPPCB is also directed to file the fresh report disclosing the action taken against the defaulting body within four weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF....."

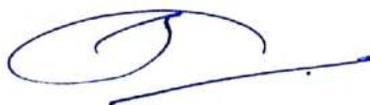
2. That in compliance to the order dated 04.12.2023 passed by this Hon'ble Tribunal, the report/response on behalf of U.P. Pollution Control Board (hereinafter referred as UPPCB) has been submitted before this Hon'ble Tribunal vide UPPCB letter H06930/C-6/Sa-815/OA No. 483/2022/24 dated 14.02.2024.



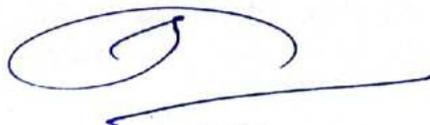
ACTION TAKEN REPORT

A. River Assi, Varanasi

- a) That the Project Manager, U.P. Jal Nigam (Rural) vide letter no. 236/Suchna/05, dt. 27.03.2024 has informed to the UPPCB that present about 78 MLD domestic sewage discharge in River Assi, in which 50 MLD sewage is diverted and being treated in 50 MLD STP at Ramna. For the rest approx. 28 MLD sewage discharging in River Ganga after bioremediation, a 55 MLD STP at Bhagwanpur has been proposed and construction of the same is approved by NMCG. Letter of award has been issued to M/s Enviro Infra Engineers Limited, Delhi and work likely to be started soon. However, as interim measure, bioremediation is being carried out by Nagar Nigam, Varanasi. In addition to this, NMCG has also approved project for treatment of excess quantity of flow through Assi by "Advance Oxidation Process" and vide letter dated 01.12.2023 has awarded the said work under Namami Gange Program to M/s ORAIPL, 902, Ozone House, Khare Town, Dharampeth, Nagpur. The copy of the NMCG letter dated 01.12.2023 is being attached as **Annexure No-1** to this report.



- b) That in compliance Hon'ble Tribunal order dated 16.02.2024, the officials of the UPPCB, Varanasi has inspected the site of the interim treatment of rest 28 MLD sewage on 18.03.2024. During inspection sample of the treated sewage was collected and deposited in Regional Office, UPPCB, Varanasi laboratory for analysis. As per analysis report, the parameters were found beyond the prescribed norms. The copy of the inspection report dated 18.03.2024 along with analysis reports is being attached as **Annexure No-2** to this report.
- c) That further the officials of the UPPCB, Varanasi has also inspected the site of the treatment of Assi Drain via Advance Oxidation Process, Varanasi on 18.04.2024. During inspection the works for installation of the said plant was found 95 percent completed and the representative present during inspection has informed that plant shall be fully install on 26.04.2024 and become operational on 30.04.2024. The Project Manager, M/s ORAIPL, Unit-Varanasi vide letter dated 18.04.2024 has also informed to UPPCB the same. The copy of the inspection report dated 18.04.2024 along with photographs and letter dated 18.04.2024 are being



attached as Annexure No-3 and Annexure No-4 respectively to this report.

B. River Varuna, Varanasi

a) The officials of the UPPCB, Varanasi has inspected the site of the all 15 drains meeting to River Varuna on 18.03.2024. During inspection, 05 drains were found tapped, 08 drains were found partially tapped and 02 drains were found untapped. During inspection sample of the sewage discharging from the 10 partially/untapped drain were collected and deposited in Regional Office, UPPCB, Varanasi laboratory for analysis. As per analysis reports, the parameters were found beyond the prescribed norms. The copy of the inspection report dated 18.03.2024 along with analysis reports is being attached as Annexure No-5 to this report.

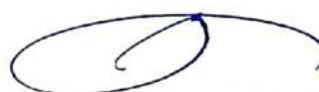
C. That further in pursuance to findings of above mention inspection report dated 18.03.2024 of drains meeting River Assi and inspection report dated 18.03.2024 of drains meeting River Varuna, UPPCB vide letter dated 01.04.2024, 13.04.2024 and 19.04.2024 has issued a show cause notice for imposing environmental compensation in compliance of the Hon'ble Tribunal Order dated 21.05.2020 in OA No 593 of 2017



Page 4 of 5

Paryavaran Suraksha Samiti & Anr versus Union of India & Ors with Mahesh Chandra Sexena versus South Delhi Municipal Corporation & Ors against the Authority concerned (i.e. for Drain of River Assi- Municipal Commissioner, Varanasi Nagar Nigam, Varanasi and for Drain of River Varuna- Municipal Commissioner, Varanasi Nagar Nigam, Varanasi and Chief Engineer (Sone), Irrigation & Water Resource Department, Varanasi) for untreated sewage being discharge in River Assi and Varuna. The copy of the letters dated 01.04.2024, 13.04.2024 and 19.04.2024 are being collectively attached herewith as **Annexure No-6** to this response.

The above action taken report on behalf of the Uttar Pradesh Pollution Control Board is placed before the Hon'ble National Green Tribunal for perusal and kind consideration please.



(Dr S C Shukla) 20/4/24

Regional Officer

UP Pollution Control Board

Varanasi



राष्ट्रीय स्वच्छ गंगा मिशन National Mission for Clean Ganga

File No.: TE/3/2022-O/o ED(Tech) NMCG

Dated: 01st December, 2023

To,
M/s ORAIP1,
902, Ozone House, Khare Town, Dharampath,
Nagpur - 440010

Sub: Treatment of Assl Drain via Advanced Oxidation Process", Varanasi, Uttar Pradesh under Namami Gange Program

Ref:

1. GEM Bid Number GEM/2023/1/3175712. Dated 24/05/2023.
2. RFP Ref No: TE/3/2022-O/o ED (Tech)/NMCG.
3. Online Negotiation Meeting at 11 AM Dated 09/11/2023.
4. Your letter dated 09/11/2023.

Dear Sir,

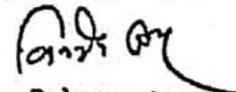
This is to notify that your bid for the execution of the "Services for removal of pollutants from Drain water through installation and commissioning of Advanced Oxidation Process AOP or any Similar Treatment Process for drain joining River Ganga at Varanasi", Uttar Pradesh, under Namami Gange Program for the contract price of Rs. 40.00 cr. (Rupees Forty Crores only) including GST, is hereby accepted by competent authority NMCG for a period of two years. The contract may be further extended for one or more years subject to satisfactory performance and requirement assessment by NMCG and guided by the General Condition of the Contract, clause no. 14 – Contract Extension, Pg no – 27 of the RFP.

2. It is requested to furnish Performance Security for Rs. 1.20 cr. (Rupees One Crore and Twenty Lacs only) in favor of the Project Director, SMCG-UP and valid beyond 60 days from the contract completion period, in the form and manner and as per terms and conditions of the tender documents within 15 days from the date of issue of this LOA. You are also requested to execute the contract agreement within 25 days from the date of issue of this LOA.
3. The contract price as per rates quoted are tabulated in Annexure-1.
4. Technical proposal submitted by you shall form a part of the contract. In addition, a detailed work plan for the project needs to be submitted to SMCG-UP for their approval, if required, through combined site visit and the approved work plan shall be made part of the contract agreement.
5. The flow monitoring mechanism shall be as per the RFP. The same shall be clearly articulated in the work plan and flow data management shall be approved by SMCG-UP and shared with SMCG-UP (R)/NMCG, so that the same is made part of the contract agreement.

Page 1 of 4

6. Payment Schedule shall be as per General Conditions of Contract, Clause no. 12 – Payment, page no 26 of the TFP document.
7. SMCG-UP shall be the appointed authority for monitoring the performance of the plant and verification/validation of the monthly performance report.
8. The payment shall be made by NMCG after approval of the monthly performance report which should be based on Third Party assessment.
9. Please acknowledge the receipt of this letter and convey acceptance of all terms and conditions with 7 days of receipt of this letter to SMCG-UP with a copy to NMCG.
10. SMCG-UP shall issue the requisite 'Notice to proceed with work' upon receipt of your acknowledgement, receipt of Performance Guarantee in full in approved form as per RFP, approval of work plan and signing of contract agreement. Other terms and conditions of the RFP shall prevail.
11. The Oxidation plant shall be fully functional within three months from the issuance of 'Notice to proceed with work'.
12. This is a performance contract (service contract model), and hence the approved rate would be reduced by 5% for the entire period, if the starting date, as agreed for service delivery, is breached.
13. The system to be put in place and treatment of Assi nala must be started within 90 days as proposed. If contractor fails to achieve the timeline, the 1% penalty will be levied on per day basis.
14. NMCG/ SMCG-UP will monitor the progress of the work on a continuous basis.
15. As deliberated in the EC meeting and recorded in the EC minutes, the payment will be on the actual treatment quantity and no payment will be made during the monsoon season.
16. This issues with the approval of competent authority.

Your Sincerely,
For National Mission for Clean Ganga



(विनोद कुमार)

निदेशक (परियोजना), एनएमसीजी

Copy for kind perusal to:

- 1) Project Director, SMCG-UP

Copy for information:

- 1) PPS to the Secretary, DoWR, RD&GR
- 2) PS to Director General, NMCG
- 3) PS to Executive Director (Technical) / PS to Executive Director (Projects) / PS to Executive Director (Finance) NMCG
- 4) Guard file

Amoy

गंगा नदी में निस्तारित होने वाले नालों का स्थलीय निरीक्षण आख्या

आपके आदेशानुसार गंगा नदी में निस्तारित हो रहे सीवेज के सम्बंध में स्थलीय निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। निरीक्षण के समय नगर निगम क्षेत्र के अन्तर्गत पाये गये तथ्यों के आधार पर टैप, अनटैप एवं पार्शियली टैप नालों का विवरण निम्नवत् है:-

| क्रम संख्या | नालों का नाम | टैप/अनटैप | शुद्धीकरण व्यवस्था का विवरण | उत्तरदायी संस्था |
|-------------|-----------------------|---------------|--|---|
| 1 | नक्खा ड्रेन | पार्शियली टैप | 50 एम0एल0डी0 एरा0टी0पी0, रमना (नक्खा ड्रेन, सामने घाट ड्रेन एवं असि/नगवों ड्रेन से सीवेज को बायोरेमिडिएशन के पश्चात् गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे बायोरेमिडिएशन के पश्चात् जनित शुद्धीकृत बहिष्काव के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिष्काव के नमूने में बी0ओ0डी0, टी0एस0एस0, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा बोर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।) | नगर निगम, वाराणसी |
| 2 | सामने घाट ड्रेन | पार्शियली टैप | | नगर निगम, वाराणसी |
| 3 | असि/नगवों ड्रेन | पार्शियली टैप | | नगर निगम, वाराणसी |
| 4 | शिवाला ड्रेन | टैप | 80 एम0एल0डी0 एस0टी0पी0, दीनापुर | नगर निगम, वाराणसी |
| 5 | हरिश्चन्द्र घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 6 | मानसरोवर घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 7 | पाण्डेय घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 8 | डॉ0 आर0पी0 घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 9 | मीरघाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 10 | ललिता घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 11 | जलासेन घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 12 | मणिकर्णिका घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 13 | संकटा घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 14 | मेहता घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 15 | रामघाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 16 | पंच गंगा घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 17 | ब्रह्मा घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 18 | लालघाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 19 | त्रिलोचन घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 20 | तेलिया ड्रेन | टैप | | नगर निगम, वाराणसी |
| 21 | मैरासूर घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 22 | राज घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 23 | राज घाट आउटफॉल | टैप | | 80 एम0एल0डी0/140 एम0एल0डी0 एस0टी0पी0, दीनापुर |
| 24 | रामबाग घाट ड्रेन | टैप | 10 एम0एल0डी0 एस0टी0पी0, रामनगर | नगर निगम, वाराणसी |
| 25 | बलुआ घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 26 | शक्ति घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 27 | सलोटरी घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 28 | हनुमान घाट ड्रेन | टैप | | नगर निगम, वाराणसी |

निरीक्षण के समय गंगा नदी में गिरने वाले पार्शियली अनटैप नालों से लिए गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। निरीक्षण के समय असि/नगवों ड्रेन, नक्खा ड्रेन एवं सामने घाट ड्रेन से बायोरेमिडिएशन के पश्चात् ट्रीटेड सीवेज की गुणता निम्नवत् है:-





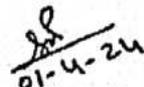

| Sl. No. | Location of Sampling point | Date of sample collection | Parameters | | | | | |
|---------|--|---------------------------|------------|------------|------------|------------|-----------------------|-----------------------|
| | | | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/ml) | FC (MPN/ml) |
| 1 | Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi | 18.03.2024 | 7.38 | 40 | 188 | 120 | 1.2 x 10 ⁵ | 8.4 x 10 ⁴ |
| 2 | Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi. | 18.03.2024 | 7.32 | 46 | 214 | 132 | 1.4 x 10 ⁵ | 9.4 x 10 ⁴ |
| 3 | Samne Ghat drain, after bioremediation before meeting with River Ganga Samne Ghat, Nagwa, Lanka, Varanasi | 18.03.2024 | 7.24 | 42 | 204 | 126 | 1.3 x 10 ⁵ | 1.1 x 10 ⁵ |

अवगत कराना है कि पूर्व में दिनांक 09.01.2024 को असि/नगवों ड्रेन, दिनांक 30.01.2024 को नक्खा ड्रेन एवं दिनांक 02.02.2024 को सामने घाट ड्रेन, वाराणसी से नमूनों का एकत्रण कर विश्लेषण कराया गया था। विश्लेषण आख्या निम्नवत् है:-

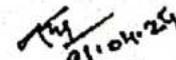
| Sl. No. | Location of Sampling point | Date of sample collection | Parameters | | | | | | |
|---------|--|---------------------------|------------|----------------|------------|------------|------------|-----------------------|-----------------------|
| | | | pH | Colour (Hazen) | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/ml) | FC (MPN/ml) |
| 1 | Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi | 09.01.2024 | 7.31 | 30 | 38 | 180 | 116 | 1.4 x 10 ⁵ | 9.4 x 10 ⁴ |
| 2 | Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi. | 30.01.2024 | 7.36 | 30 | 44 | 210 | 128 | 1.3 x 10 ⁵ | 1.1 x 10 ⁵ |
| 3 | Samne Ghat drain, Samne Ghat, Nagwa, Lanka, Varanasi | 02.02.2024 | 7.33 | 30 | 40 | 198 | 118 | 1.1 x 10 ⁵ | 7.9 x 10 ⁴ |

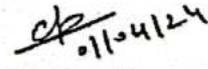
उपरोक्त बहिष्काव के नमूनों की विश्लेषण आख्या से स्पष्ट है कि असि/नगवों ड्रेन, नक्खा ड्रेन एवं सामने घाट ड्रेन से निस्तारित हो रहे बहिष्काव की गुणता बोर्ड द्वारा निर्धारित मानको से अधिक है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए वाराणसी नगर निगम के विरुद्ध उल्लंघन अवधि हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपति किये जाने की संस्तुति की जाती है।


01-4-24
(एसओके पाण्डेय)
प्रयोगशाला सहायक


01/04/24
(रणजीत कुमार)
अनुश्रवण सहायक


01.04.24
(आर०एन० चौधरी)
वैज्ञानिक सहायक


01/04/24
(सी०पी० वर्मा)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,


01/4/24



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499748/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Assi/Nagavan Drain, -
- 2- Address of Industry: -
- 3- District: Varanasi
- 4- Description about sampling point: NEAR SANT RAVIDAS PARK VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grb
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLIKISH UNPLEASANT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & 1.0 LITER MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.38 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 120 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 120000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 84000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 40 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 188 | 250 | 5.0 -100000 mg/l |

Reference: (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1956 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remarks NA

Analysed by-
 [Mohini Singh(JRF), Krishna Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH
 CHANDRA
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 CHANDRA SHUKLA
 Date: 2024.03.27 12:41:53
 +05'30'
 Regional Officer



Assi/Nagwa Drain after Bioremediation , Nagwa, District-Varanasi



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499765/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Nakkha Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: BEFORE CONFLUENCE WITH RIVER GANGA, VARANASI
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLAKISH UNPLEASANT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & 1.0 LITER MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|---|------------|---------|-----------|----------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.32 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023 | mg/l | 132 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 140000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 94000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 46 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 214 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986
 source: www.upcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

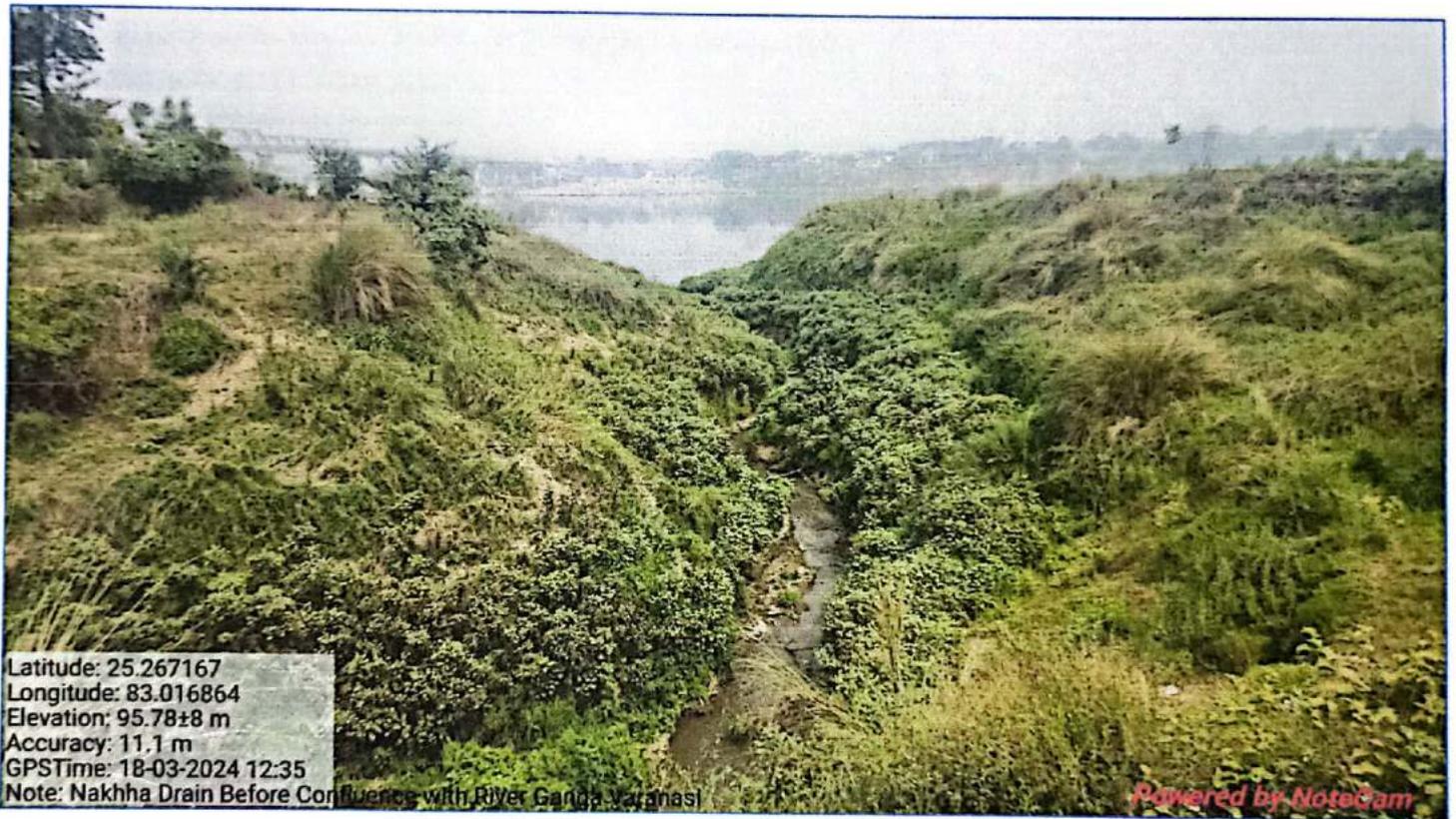
Remarks: NA

Analysed by-
 (Mohini Singh(JRF), Krishna
 Mohan(JRF), Shivam Tripathi(JRF))

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH CHANDRA
 SHUKLA
 Regionl Officer

Digitally signed by SURESH
 CHANDRA SHUKLA
 Date: 2024.03.27 12:45:08
 +05:30'



Nakkha Drain, District-Varanasi



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25499972/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Samneghal Drain, Varanasi
- 2- Address of Industry: -
- 3- District: Varanasi
- 4- Description about sampling point: B/C With River Ganga, Samneghal, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Chandra Prakash Verma SA & Ranjeet Kumar MA
- 7- Colour and Odour: BLIKISH UNPLEASANT
- 8- Quantity and Packing: 2.0 LITER PLASTIC JERICANE & MPN BOTTLE
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|---|------------|---------|-----------|----------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.24 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103- 105 °C 2023 | mg/l | 126 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 130000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 110000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 42 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 204 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986
 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab.

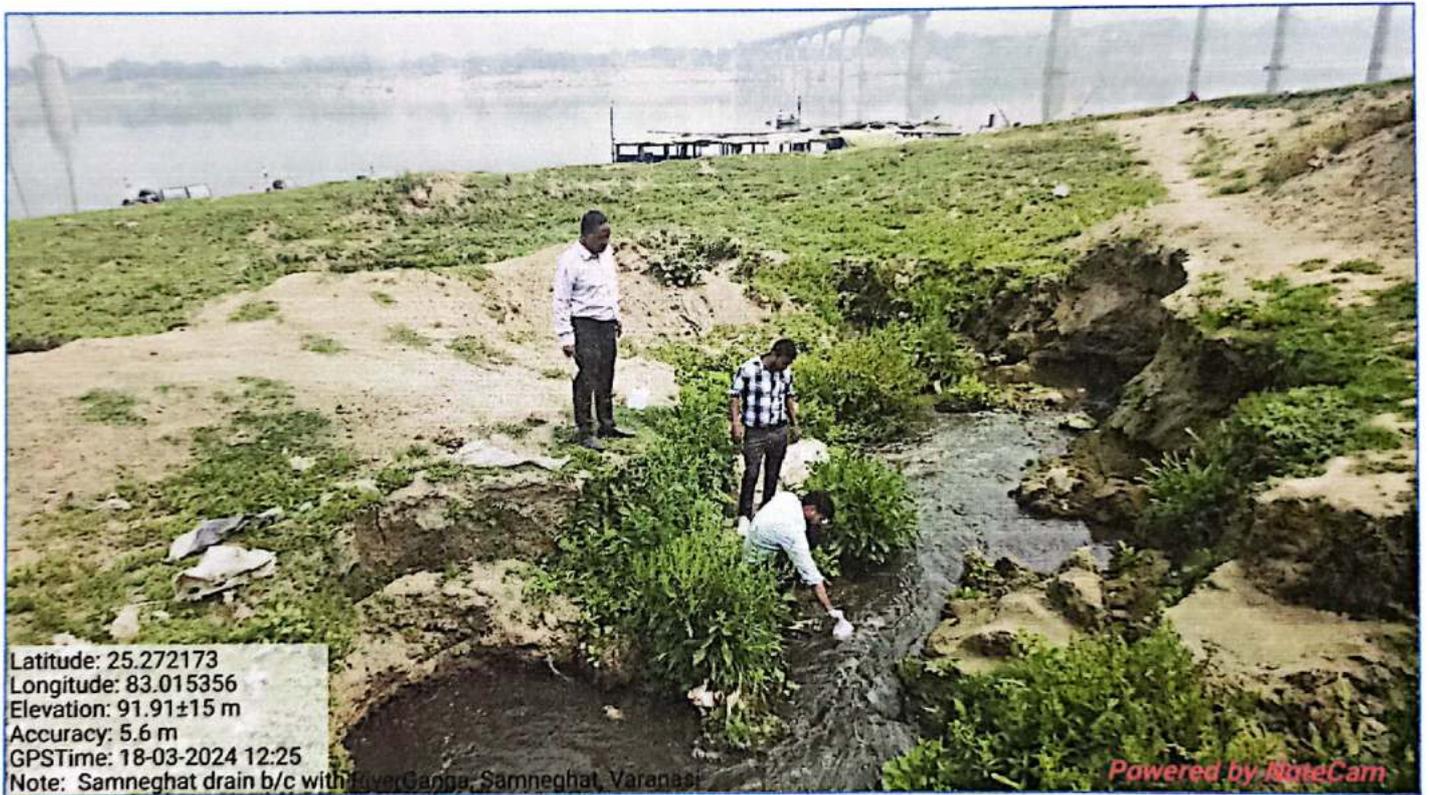
Remarks: NA

Analysed by-
 [Mohini Singh(JRF), Krishna
 Mohan(JRF), Shivam Tripathi(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH CHANDRA
 SHUKLA
 Regionl Officer

Digitally signed by SURESH
 CHANDRA SHUKLA
 Date: 2024.03.27 12:45:31
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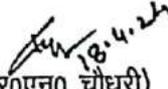
Samaneghat Drain , District-Varanasi

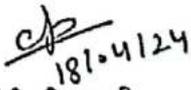
मेसर्स ओजोन रिसर्च एण्ड एप्लीकेशन इण्डिया प्राईवेट लिमिटेड, निकट संत रविदास पार्क, नगवाँ, जनपद-वाराणसी द्वारा असि ड्रेन से निस्तारित हो रहे सीवेज के ट्रीटमेंट हेतु राष्ट्रीय स्वच्छ गंगा मिशन से स्वीकृत 30 एम0एल0डी0 क्षमता के "एडवांस आक्सीडेशन प्रोसेस" प्लांट की स्थापना के सम्बंध में अद्यतन निरीक्षण आख्या।

उक्त संदर्भित संस्था द्वारा असि ड्रेन से निस्तारित हो रहे सीवेज के ट्रीटमेंट हेतु राष्ट्रीय स्वच्छ गंगा मिशन से स्वीकृत 30 एम0एल0डी0 क्षमता के "एडवांस आक्सीडेशन प्रोसेस" प्लांट का निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.04.2024 को किया गया। निरीक्षण के समय श्री आशुतोष उपाध्याय, प्रोजेक्ट मैनेजर संस्था प्रतिनिधि के रूप में उपस्थित थे। विस्तृत आख्या निम्नवत् है:-

1. असि/नगवाँ ड्रेन से निस्तारित हो रहे लगभग 78 एम0एल0डी0 सीवेज में से लगभग 50 एम0एल0डी0 सीवेज को रमनाँ एस0टी0पी0 के माध्यम से शुद्धीकृत किया जाता है। शेष लगभग 28 एम0एल0डी0 सीवेज जलकल विभाग, वाराणसी नगर निगम द्वारा बायोरेमिडिएशन के पश्चात् गंगा नदी में निस्तारित किया जाता है।
2. असि/नगवाँ ड्रेन से निस्तारित हो रहे लगभग 28 एम0एल0डी0 सीवेज के ट्रीटमेंट हेतु राष्ट्रीय स्वच्छ गंगा मिशन (एन.एम.सी.जी.) द्वारा नमामि गंगे प्रोग्राम के अन्तर्गत मेसर्स ओजोन रिसर्च एण्ड एप्लीकेशन इण्डिया प्राईवेट लिमिटेड को दिनांक 01.12.2023 को "एडवांस आक्सीडेशन प्रोसेस" की स्थापना एवं संचालन हेतु वर्क आर्डर निर्गत किया गया है, जिसके तहत उक्त संस्था द्वारा उक्त प्लांट को स्थापित किया जा रहा है।
3. निरीक्षण के समय स्थल पर प्लांट एवं मशीनरी स्थापित पायी गयी। संस्था प्रतिनिधि द्वारा अवगत कराया गया कि "एडवांस आक्सीडेशन प्रोसेस" प्लांट की स्थापना का लगभग 95 प्रतिशत कार्य पूर्ण कर लिया गया है। असि ड्रेन की बैरिकेडिंग एवं इलेक्ट्रिक कनेक्शन का कार्य निरीक्षण के समय प्रगति पर पाया गया। संस्था प्रतिनिधि ने अवगत कराया कि दिनांक 26.04.2024 तक उक्त कार्य पूर्ण कर लिया जायेगा तथा दिनांक 30.04.2024 तक असि/नगवाँ ड्रेन से निस्तारित हो रहे अतिरिक्त सीवेज (लगभग 28 एम0एल0डी0) के ट्रीटमेंट का कार्य "एडवांस आक्सीडेशन प्रोसेस" द्वारा प्रारम्भ कर दिया जायेगा। निरीक्षण के समय लिए गये फोटोग्राफ्स अवलोकनार्थ संलग्न है।
4. निरीक्षण के समय उक्त संस्था के परियोजना प्रबंधक द्वारा अपने पत्र दिनांक 18.04.2024 के द्वारा "एडवांस आक्सीडेशन प्रोसेस" के प्रगति के सम्बंध में सूचना इस कार्यालय को प्रेषित की गयी है तथा इसकी प्रतिलिपि मुख्य पर्यावरण अधिकारी (वृत्त-6), बोर्ड मुख्यालय, लखनऊ को पृष्ठांकित की गयी है (छायाप्रति संलग्न)। उक्त आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


(रणजीत्र कुमार)
अनुश्रवण सहायक


(आरुण चौधरी)
वैज्ञानिक सहायक


(सी0पी0 वनी)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,


18/4/24



मेसर्स ओजोन रिसर्च एण्ड एप्लीकेशन इण्डिया प्राइवेट लिमिटेड, निकट संत रविदास पार्क, नगवॉ, जनपद-वाराणसी द्वारा नगवॉ पम्पिंग स्टेशन के समीप स्थापित किये जा रहे "एडवांस आक्सीडेशन प्रोसेस" का दिनांक 18.04.204 को किये गये निरीक्षण के समय लिए गये फोटोग्राफ्स।



मेसर्स ओजोन रिसर्च एण्ड एप्लीकेशन इण्डिया प्राइवेट लिमिटेड, निकट संत रविदास पार्क, नगवों, जनपद-वाराणसी द्वारा नगवों पम्पिंग स्टेशन के समीप स्थापित किये जा रहे "एडवांस आक्सीडेशन प्रोसेस" का दिनांक 18.04.204 को किये गये निरीक्षण के समय लिए गये फोटोग्राफ्स।



CIN No : U40200MH2002PTC135083

OZONE RESEARCH & APPLICATIONS (I) PVT. LTD.

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Hingna, Nagpur-440 028. (M.S.) India
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18-4-24

सेवा में,

क्षेत्रीय अधिकारी महोदय,
30 प्र० प्रदूषण नियंत्रण बोर्ड,
वाराणसी।

Date:- 18/04/2024

विषय:- असि ड्रेन से निस्तारित हो रहे सीवेज के ट्रीटमेंट हेतु राष्ट्रीय स्वच्छ गंगा मिशन से स्वीकृत 30 एम०एल०डी० क्षमता के एडवांस आक्सीडेशन प्रोसेस प्लांट की स्थापना/संचालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषय का संदर्भ लेने की कृपा करें। उक्त के सम्बंध में सूचित करना है कि असि ड्रेन से निस्तारित हो रहे सीवेज के ट्रीटमेंट हेतु राष्ट्रीय स्वच्छ गंगा मिशन द्वारा नामामि गंगे प्रोग्राम के अन्तर्गत इस संस्था को 30 एम०एल०डी० क्षमता के "एडवांस आक्सीडेशन प्रोसेस" प्लांट की स्थापना हेतु दिनांक 01.12.2023 को वर्क आर्डर निर्गत किया गया था, जिसकी छयाप्रति संलग्न है। एन०एम०सी०जी० से जारी वर्क आर्डर के आधार पर नगवों पम्पिंग स्टेशन के समीप में "एडवांस आक्सीडेशन प्रोसेस" प्लांट स्थापित किया जा रहा है, जिसका लगभग 95 प्रतिशत कार्य पूर्ण हो गया है। प्लांट एवं मशीनरी का कार्य पूर्ण हो चुका है। असि ड्रेन की बैरिकेडिंग एवं इलेक्ट्रिक कनेक्शन का कार्य प्रगति पर है तथा दिनांक 26.04.2024 तक पूर्ण कर लिया जायेगा। "एडवांस आक्सीडेशन प्रोसेस" प्लांट की कमीशनिंग दिनांक 30.04.2024 तक प्रारम्भ कर दी जायेगी।

उपरोक्तानुसार सूचनार्थ सादर प्रस्तुत है।

संलग्नक:-उपरोक्तानुसार।

प्रतिलिपि:-मुख्य पर्यावरण अधिकारी (वृत्त-8), 30 प्र० प्रदूषण नियंत्रण बोर्ड, टी०सी०-2वी, विभूति खण्ड, गोमती नगर, लखनऊ को सूचनार्थ सादर प्रेषित।

भवदीय,

Sushil Upadhyay 18-04-2024

(आशुतोष उपाध्याय)
मेसर्स ओजोन रिसर्च एंड एप्लीकेशन इण्डिया प्रा० लि०,
यूनिट-वाराणसी।

(आशुतोष उपाध्याय)

मेसर्स ओजोन रिसर्च एंड एप्लीकेशन इण्डिया प्रा० लि०,
यूनिट-वाराणसी।

S/S/MA
18/4/24
18/4/24



16
राष्ट्रीय स्वच्छ गंगा मिशन
National Mission for Clean Ganga

File No.: TE/3/2022-O/o ED(TECH) NMCG

Dated: 01st December, 2023

To,
M/s ORAIPL,
902, Ozone House, Khare Town, Dharampeth,
Nagpur - 440010

Sub: Treatment of Assi Drain via Advanced Oxidation Process", Varanasi, Uttar Pradesh under Namami Gange Program

Ref:

1. GEM Bid Number GEM/2023/B/3175712. Dated 24/05/2023.
2. RFP Ref No: TE/3/2022-O/o ED (Tech)/NMCG.
3. Online Negotiation Meeting at 11 AM Dated 09/11/2023.
4. Your letter dated 09/11/2023.

Dear Sir,

This is to notify that your bid for the execution of the " Services for removal of pollutants from Drain water through installation and commissioning of Advanced Oxidation Process AOP or any Similar Treatment Process for drain joining River Ganga at Varanasi", Uttar Pradesh, under Namami Gange Program for the **contract price of Rs. 40.00 cr. (Rupees Forty Crores only)** including GST, is hereby accepted by competent authority NMCG for a period of two years. The contract may be further extended for one or more years subject to satisfactory performance and requirement assessment by NMCG and guided by the General Condition of the Contract, clause no. 14 – Contract Extension, Pg no – 27 of the RFP.

2. It is requested to furnish Performance Security for **Rs. 1.20 cr. (Rupees One Crore and Twenty Lacs only)** in favor of the Project Director, SMCG-UP and valid beyond 60 days form the contract completion period, in the form and manner and as per terms and conditions of the tender documents within 15 days from the date of issue of this LOA. You are also requested to execute the contract agreement within 25 days from the date of issue of this LOA.
3. The contract price as per rates quoted are tabulated in Annexure-1.
4. Technical proposal submitted by you shall form a part of the contract. In addition, a detailed work plan for the project needs to be submitted to SMCG-UP for their approval, if required, through combined site visit and the approved work plan shall be made part of the contract agreement.
5. The flow monitoring mechanism shall be as per the RFP. The same shall be clearly articulated in the work plan and flow data management shall be approved by SMCG-UP and shared with SMCG-UP (R)/NMCG, so that the same is made part of the contract agreement.

Page 1 of 4

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)

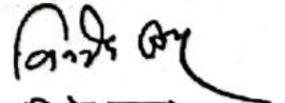
प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)
First Floor, Major Dhyana Chand National Stadium, India Gate, New Delhi-110002

Ph.: 011-23072900, 23072901

6. Payment Schedule shall be as per General Conditions of Contract, Clause no. 12 – Payment, page no 26 of the TFP document.
7. SMCG-UP shall be the appointed authority for monitoring the performance of the plant and verification/validation of the monthly performance report.
8. The payment shall be made by NMCG after approval of the monthly performance report which should be based on Third Party assessment.
9. Please acknowledge the receipt of this letter and convey acceptance of all terms and conditions with 7 days of receipt of this letter to SMCG-UP with a copy to NMCG.
10. SMCG-UP shall issue the requisite 'Notice to proceed with work' upon receipt of your acknowledgement, receipt of Performance Guarantee in full in approved form as per RFP, approval of work plan and signing of contract agreement. Other terms and conditions of the RFP shall prevail.
11. The Oxidation plant shall be fully functional within three months from the issuance of 'Notice to proceed with work'.
12. This is a performance contract (service contract model), and hence the approved rate would be reduced by 5% for the entire period, if the starting date, as agreed for service delivery, is breached.
13. The system to be put in place and treatment of Assi nala must be started within 90 days as proposed. If contractor fails to achieve the timeline, the 1% penalty will be levied on per day basis.
14. NMCG/ SMCG-UP will monitor the progress of the work on a continuous basis.
15. As deliberated in the EC meeting and recorded in the EC minutes, the payment will be on the actual treatment quantity and no payment will be made during the monsoon season.
16. This issues with the approval of competent authority.

Your Sincerely,
For National Mission for Clean Ganga


(बिनोद कुमार)

निदेशक (परियोजना), एनएमसीजी

Copy for kind perusal to:

- 1) Project Director, SMCG-UP

Copy for information:

- 1) PPS to the Secretary, DoWR, RD&GR
- 2) PS to Director General, NMCG
- 3) PS to Executive Director (Technical) / PS to Executive Director (Projects) / PS to Executive Director (Finance) NMCG
- 4) Guard file

Amoy

मुख्य अभियन्ता (सोन), सिंचाई एवं जल संशाधन विभाग, वाराणसी के विरुद्ध राज्य बोर्ड के पत्र संख्या एच 06889/सी-6/सा0-815/ओ0ए0 नं0-483/22-24, दिनांक 13.02.2024 के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए के अन्तर्गत जारी निर्देश के सन्दर्भ में अद्यतन निरीक्षण/सर्वेक्षण आख्या।

बोर्ड मुख्यालय, लखनऊ के पत्र संख्या एच 06889/सी-6/सा0-815/ओ0ए0 नं0-483/22-24, दिनांक-13.02.2024 के सन्दर्भ में वरुणा नदी में मिलने वाले नालों का निरीक्षण अधोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। राज्य बोर्ड से जारी कारण बताओ नोटिस के सन्दर्भ में कोई प्रतिउत्तर इस कार्यालय में प्राप्त नहीं हुआ है। पूर्व में दिनांक-11.01.2024 को किये गये निरीक्षण के समय हुकुलगंज ड्रेन, सदर बाजार ड्रेन, सारंग पाण्ड ड्रेन, बनारस ड्रेन नं0-5, अर्दली बजार ड्रेन, खजुरी कॉलोनी ड्रेन एवं सेंट्रल जेल ड्रेन पार्शियली टैप्ड पाया गया था। निरीक्षण के समय उक्त ड्रेन में से केवल बनारस ड्रेन नं0-5 टैप्ड पाया गया तथा शेष हुकुलगंज ड्रेन, सदर बाजार ड्रेन, सारंग पाण्ड ड्रेन, अर्दली बजार ड्रेन, खजुरी कॉलोनी ड्रेन एवं सेंट्रल जेल पार्शियली टैप्ड पाये गये, जिसके कारण अशुद्धीकृत सीवेज ओवरफ्लो होकर वरुणा नदी में निस्तारित होता हुआ पाया गया। निरीक्षण के समय लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न है। निरीक्षण/सर्वेक्षण के समय हुकुलगंज ड्रेन, सदर बाजार ड्रेन, सारंग पाण्ड ड्रेन, अर्दली बजार ड्रेन, खजुरी कॉलोनी ड्रेन एवं सेंट्रल जेल से वरुणा नदी में मिल रहे नालों से एकत्रित किये गये सीवेज के नमूनों की विश्लेषण आख्या निम्नवत् है:-

Waste water quality of drains discharging into River Varuna at different sampling points.

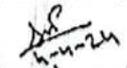
| Sl. No. | Location of Sampling point | Untapped/ Partially Tapped | Date of sample collection | Parameters | | | | | |
|---------|-------------------------------|----------------------------|---------------------------|------------|------------|------------|------------|-----------------|-----------------|
| | | | | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/100 ml) | FC (MPN/100 ml) |
| 1 | Hukulgang Drain, Varanasi | Partially Tapped | 18.03.2024 | 7.26 | 108 | 410 | 204 | 2800000 | 1200000 |
| 2 | Sadar Bazar Drain, Varanasi | Partially Tapped | 18.03.2024 | 7.31 | 116 | 410 | 196 | 2400000 | 1400000 |
| 3 | Sarang Pond, Varanasi | Partially Tapped | 18.03.2024 | 7.18 | 98 | 378 | 204 | 2500000 | 1300000 |
| 4 | Orderly Bazar Drain, Varanasi | Partially Tapped | 18.03.2024 | 7.22 | 110 | 412 | 238 | 2000000 | 1100000 |
| 5 | Khajuri Colony Drain Varanasi | Partially Tapped | 18.03.2024 | 7.29 | 94 | 353 | 192 | 1700000 | 790000 |
| 6 | Central Jail Drain, Varanasi | Partially Tapped | 18.03.2024 | 7.21 | 94 | 348 | 190 | 1400000 | 790000 |

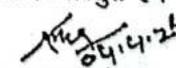
उपरोक्त विश्लेषण आख्या से स्पष्ट है कि वरुणा नदी में मिलने वाले उक्त नालों से निस्तारित हो रहे अशोधित सीवेज की गुणता बोर्ड द्वारा निर्धारित मानकों से अत्यधिक है, जिससे वरुणा नदी के जल गुणता पर प्रतिकूल प्रभाव पड़ रहा है।

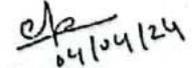
पूर्व में दिनांक 11.01.2024 को एकत्रित किये गये सीवेज की गुणता बोर्ड द्वारा निर्धारित मानकों से अधिक पायी गयी थी तथा निरीक्षण के समय दिनांक 18.03.2024 को भी एकत्रित किये गये सीवेज की गुणता बोर्ड द्वारा निर्धारित मानकों से अधिक पायी गयी है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए उक्त संस्था के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह ₹0 5.0 लाख (₹0 पाँच लाख) की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है।

उक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


(एस0के0 पाण्डेय)
प्रयोगशाला सहायक


(आर0एन0 चौधरी)
वैज्ञानिक सहायक


(सी0पी0 वनी)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,


04/04/24



**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407466/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Hukulganj Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Hukulganj Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A Gyan Dutta Verma, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.26 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 204 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2800000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1200000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 108 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 410 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Shyam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
CHANDRA
Prakash Verma
Chandra Prakash Verma (SA)

SURESH CHANDRA
SHUKLA

Digitally signed by SURESH
CHANDRA SHUKLA
Date: 2024.03.27 10:45:28
10530'

Regional Officer



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avus Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407601/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Sadar Bazar Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Sadar Bazar Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A GYAN DUTTA VERMA, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.31 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 196 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2400000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1400000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 116 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 410 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

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Remark: NA

Analysed by-
 [Shivam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
 CHANDRA Digitally signed by CHANDRA
Prakash Verma
 PRAKASH VERMA Date: 2024.03.27 10:42:49 +05:30
 Chandra Prakash Verma (SA)

SURESH CHANDRA Digitally signed by SURESH
CHANDRA SHUKLA
 SHUKLA Date: 2024.03.27 10:45:14
+05:30
 Regional Officer



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407485/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Sarang Pond Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Sarang Pond Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A Gyan Dutta Verma, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.18 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 204 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2500000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1300000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 98 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 378 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

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Remark: NA

Analysed by-
 [Srivam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH CHANDRA
 SHUKLA
 Regional Officer



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407429/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Ardafi Bazar Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Ardali Bazar Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A GYAN DUTTA VERMA, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.22 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 238 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2000000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1100000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 110 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 412 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Shivam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH CHANDRA SHUKLA
 Suresh Chandra Shukla
 Regional Officer



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407446/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Khajuri Colony Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Khajuri Colony Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A Gyan Dutta Verma, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Blackish Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.29 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 192 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 1700000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 790000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44); 1993 Bio 2023 | mg/l | 94 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 352 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab

Remark: NA

Analysed by-
 [Shivam Tripathi(JRF), Krishna
 Mohan(JRF), Kankshi Sahu(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH CHANDRA
 SHUKLA
 Regional Officer



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Ayas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407550/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Central Jail Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Central Jail Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A Gyan Dutta Verma, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.21 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 190 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 1400000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 790000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 94 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 348 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

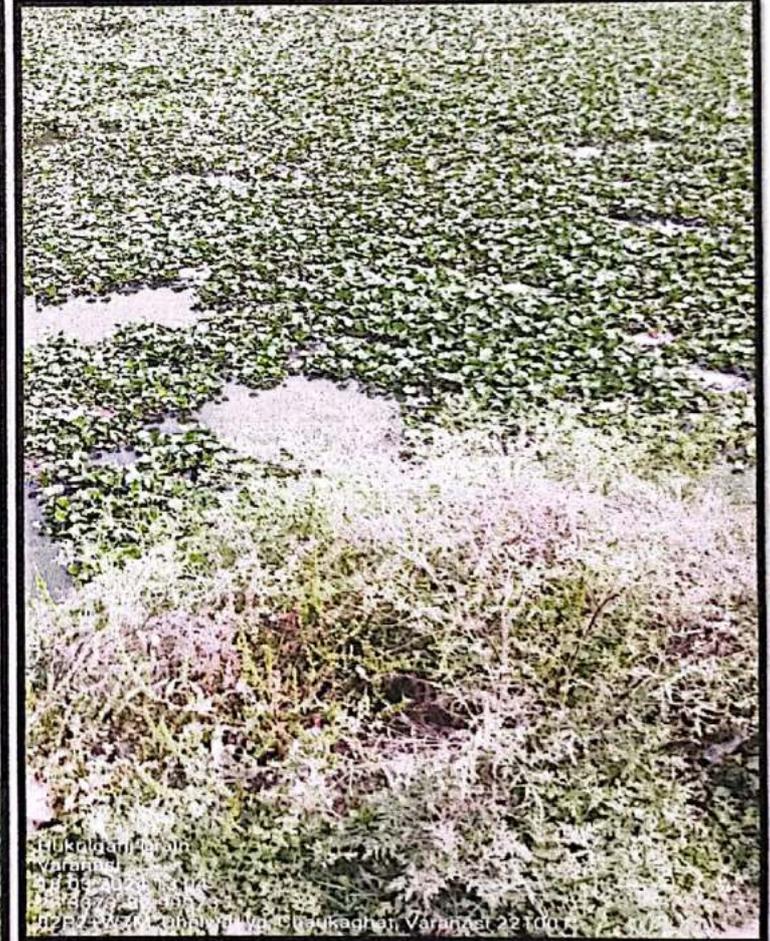
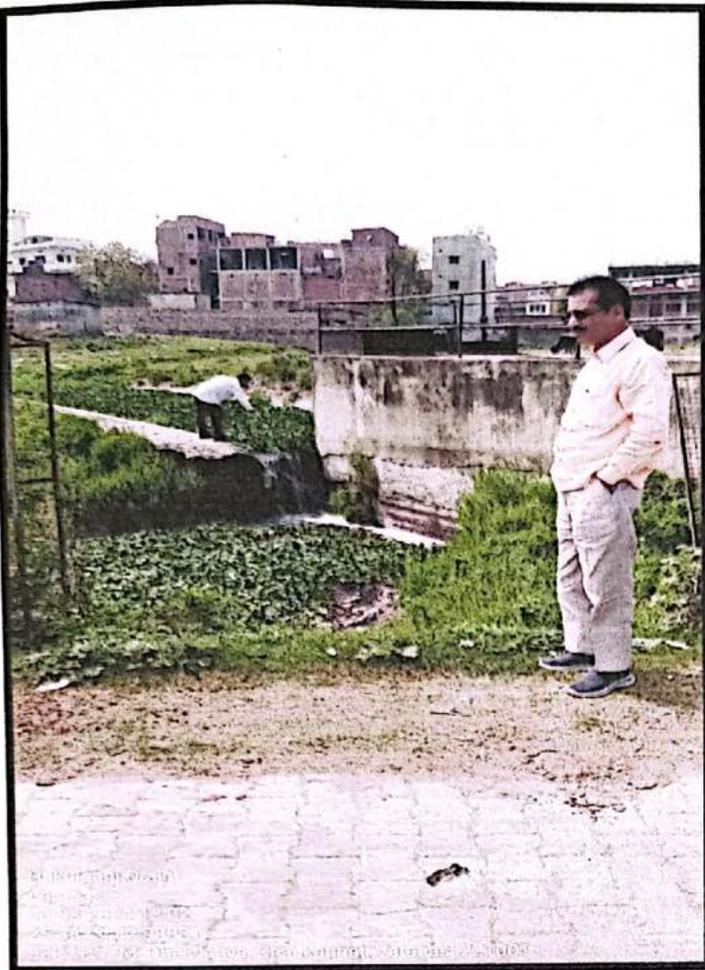
Analysed by-
 [Shivam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

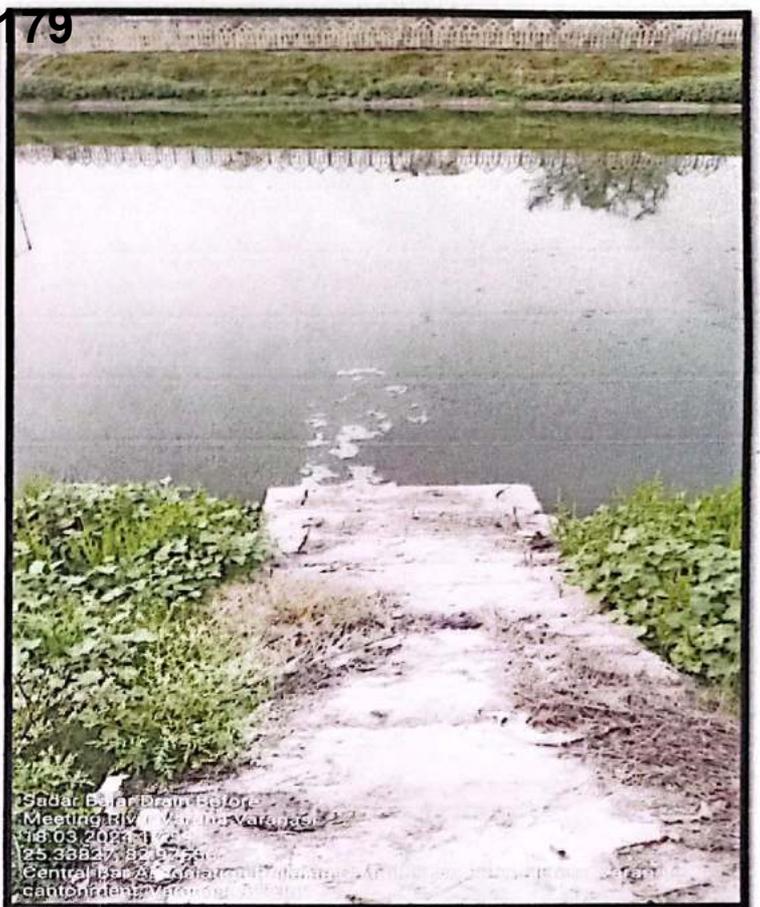
SURESH
 CHANDRA
 SHUKLA

Digitally signed by SURESH
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 Date: 2024.03.27 10:16:00
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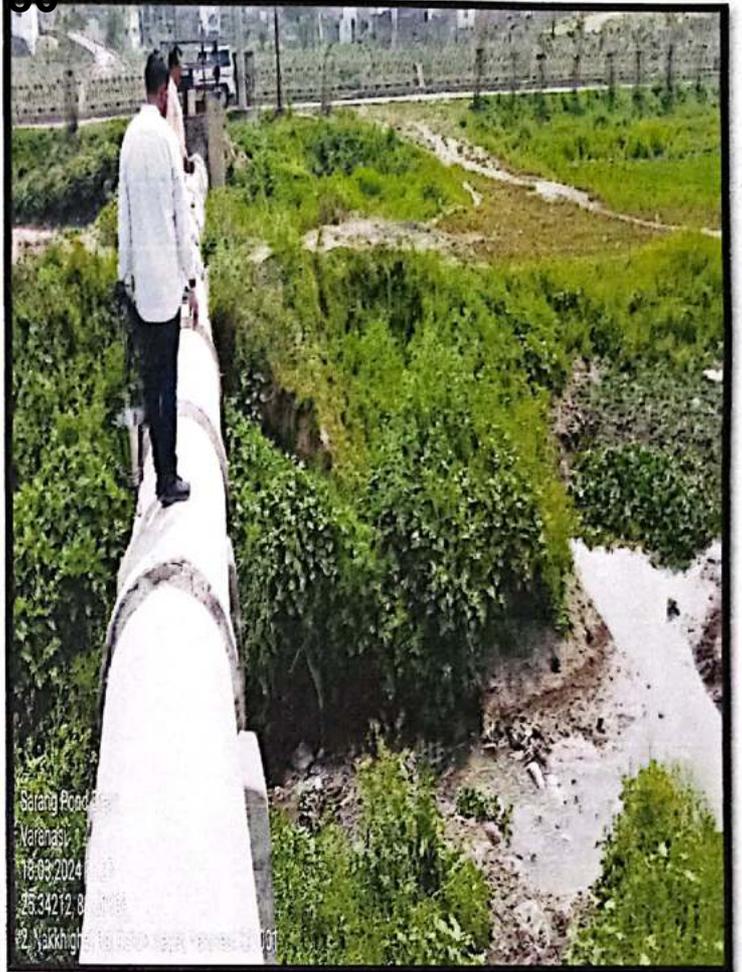
Regional Officer



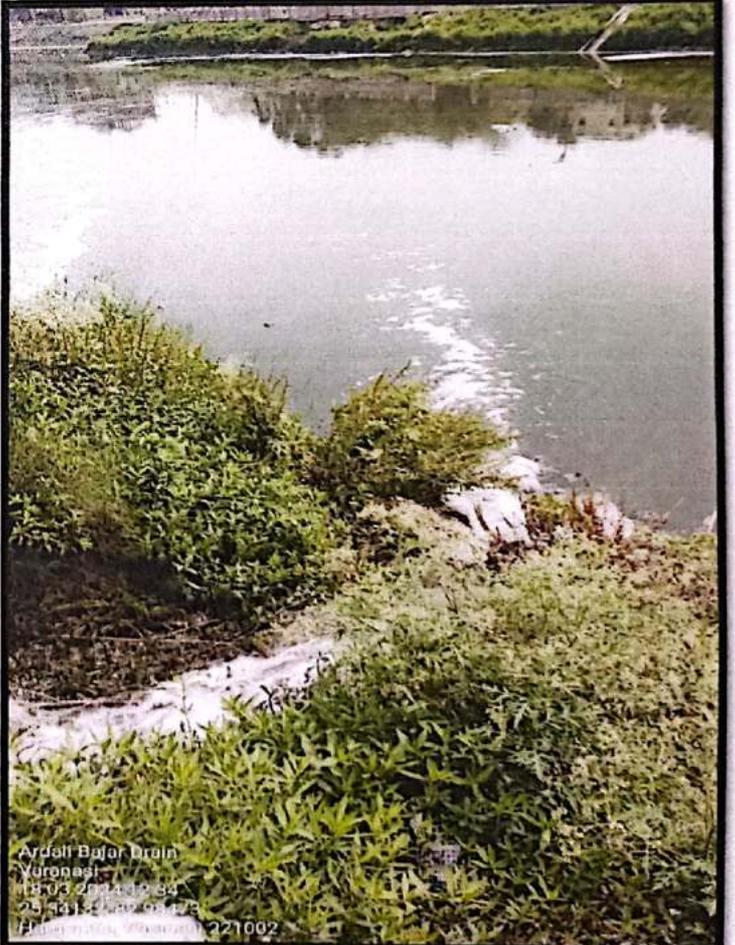
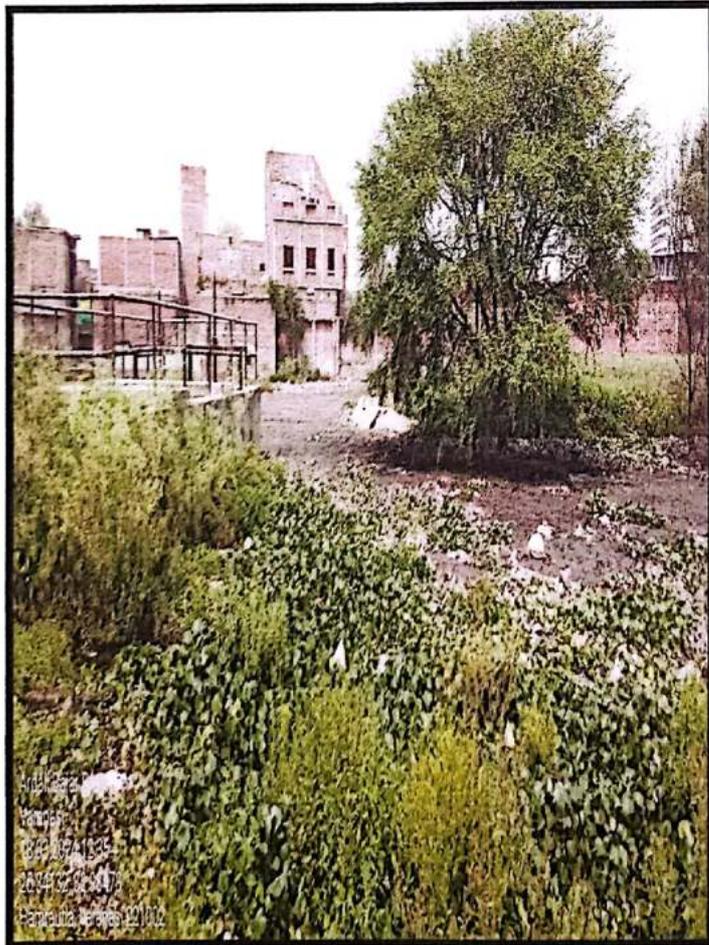
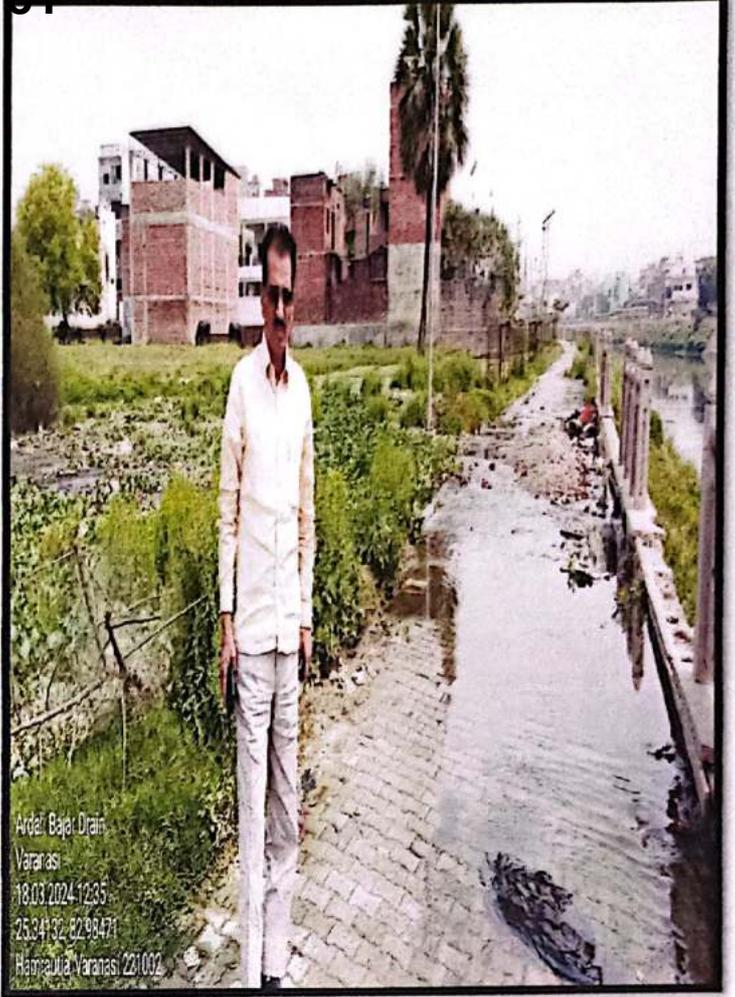
HUKULGANJ DRAIN,VARANASI



SADAR BAZAR DRAIN,VARANASI



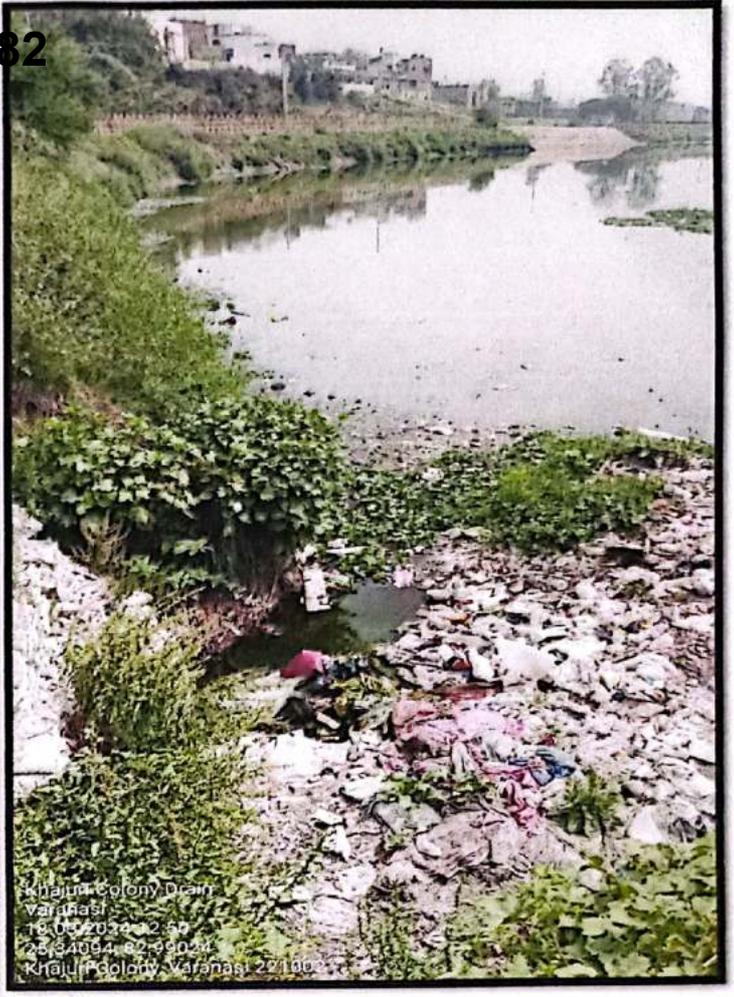
SARANG POND DRAIN,VARANASI



ARDALI BAZAR DRAIN,VARANASI



Khajuri Colony Drain
 Varanasi
 18.03.2024 12:44
 2534494, 8298938
 Dhupchandi, Jaitpura, Varanasi 221002



Khajuri Colony Drain
 Varanasi
 18.03.2024 12:50
 2534494, 8298938
 Khajuri Colony, Varanasi 221002



Khajuri Colony Drain
 Varanasi
 18.03.2024 12:50
 2534494, 8298938
 Khajuri Colony, Varanasi 221002

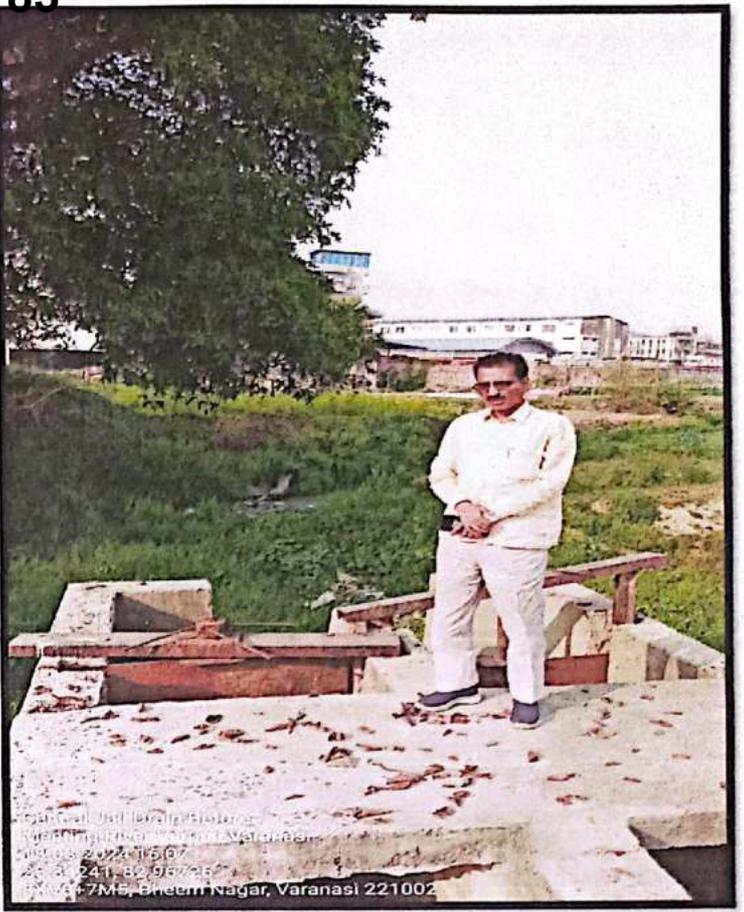


Khajuri Colony Drain
 Varanasi
 18.03.2024 12:50
 2534494, 8298938
 Khajuri Colony, Varanasi 221002

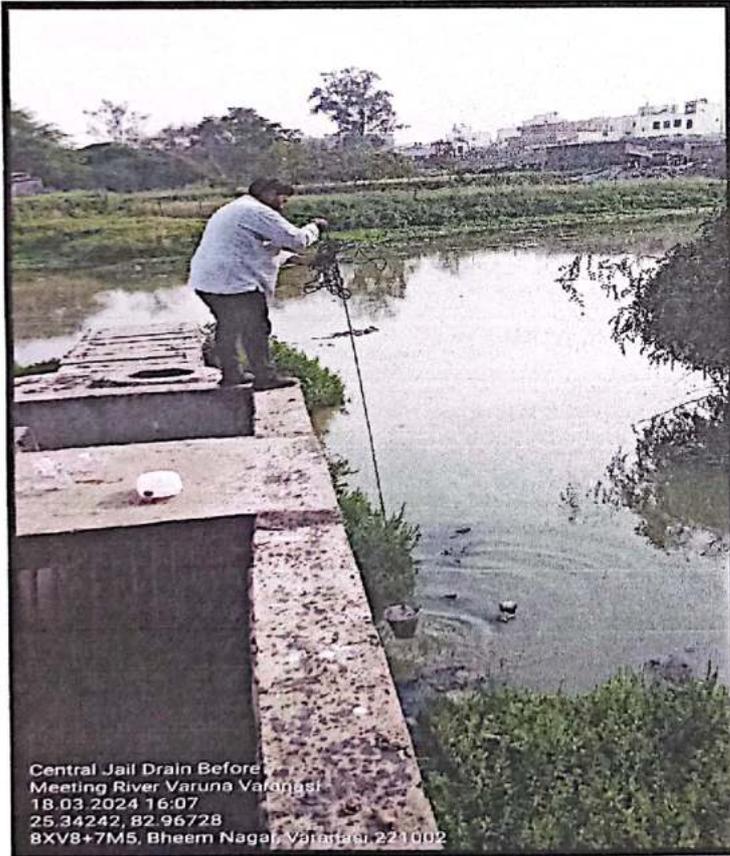
KHAJURI COLONY DRAIN,VARANASI



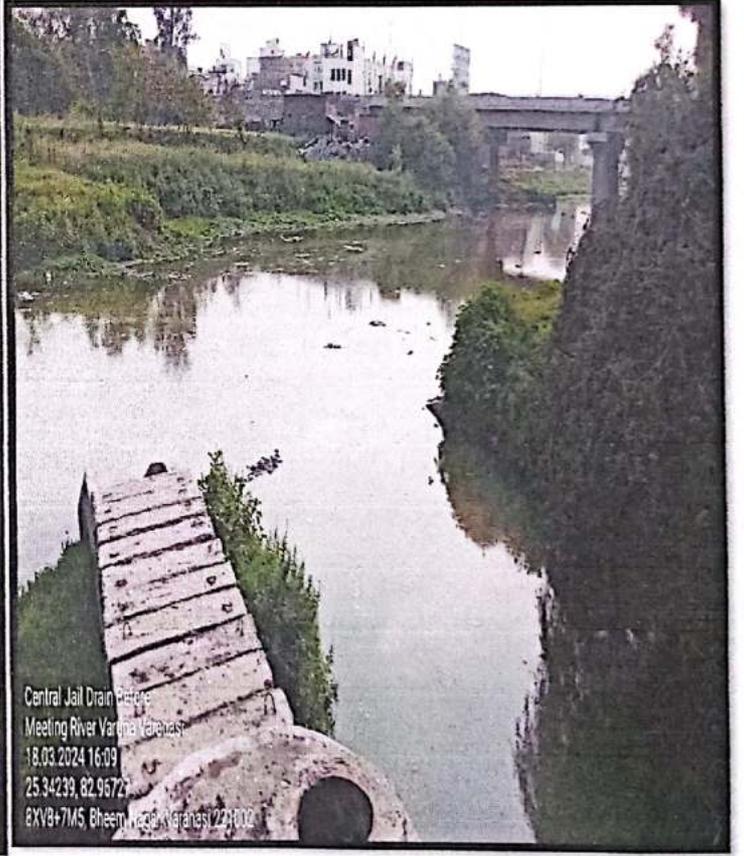
Central Jail Drain Before
Meeting River Varuna Varanasi
18.03.2024 16:09
25.34239, 82.9673
8XV8+7MS, Bheem Nagar, Varanasi 221002



Central Jail Drain Before
Meeting River Varuna Varanasi
18.03.2024 16:07
25.34241, 82.96735
8XV8+7MS, Bheem Nagar, Varanasi 221002



Central Jail Drain Before
Meeting River Varuna Varanasi
18.03.2024 16:07
25.34242, 82.96728
8XV8+7MS, Bheem Nagar, Varanasi 221002



Central Jail Drain Before
Meeting River Varuna Varanasi
18.03.2024 16:09
25.34239, 82.9672
8XV8+7MS, Bheem Nagar, Varanasi 221002

CENTRAL JAIL DRAIN, VARANASI

नगर निगम, वाराणसी के विरुद्ध राज्य बोर्ड के पत्र संख्या एच 06889/सी-6/सा0-815/ओ0ए0 नं0-483/22-24, दिनांक 13.02.2024 के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33ए के अन्तर्गत जारी निर्देश के सन्दर्भ में अद्यतन निरीक्षण/सर्वेक्षण आख्या।

बोर्ड मुख्यालय, लखनऊ के पत्र संख्या एच 06889/सी-6/सा0-815/ओ0ए0 नं0-483/22-24, दिनांक-13.02.2024 के सन्दर्भ में वरुणा नदी में मिलने वाले नालों का निरीक्षण अघोहस्ताक्षरीगण द्वारा दिनांक 18.03.2024 को किया गया। राज्य बोर्ड से जारी कारण बताओ नोटिस के सन्दर्भ में नगर आयुक्त, वाराणसी नगर निगम, वाराणसी के पत्र संख्या 325/न0आ0-एस0टी0/2023-24, दिनांक 23.02.2024 द्वारा प्रतिउत्तर बोर्ड मुख्यालय, लखनऊ को प्रेषित एवं इस कार्यालय को पृष्ठांकित किया गया है (छायाप्रति संलग्न)। अवगत कराना है कि अधिशासी अभियन्ता, बंधी प्रखण्ड, सिंचाई विभाग, वाराणसी अपने पत्र संख्या 251/बं0प्र0वा0/एन0जी0टी0, दिनांक 12.02.2024 द्वारा अवगत कराया गया है कि फुलवरिया ड्रेन, तेलियाबाग ड्रेन, नरोखर ड्रेन, चमरौठा ड्रेन एवं दुर्गा ड्रेन टैप्ड करने का कार्य सिंचाई विभाग द्वारा नहीं कराया गया है तथा शासन के पत्रांक 1201/23-27-सिं0-4-6(रिट) (एन0जी0टी0)/2021, दिनांक 05.04.2023 के अनुसार उक्त नालों के मरम्मत एवं अनुरक्षण कार्य नगर निगम, वाराणसी द्वारा ही किया जाना है (छायाप्रति संलग्न)। पूर्व में दिनांक-11.01.2024 को किये गये निरीक्षण के समय फुलवरिया ड्रेन, तेलियाबाग ड्रेन, नरोखर ड्रेन पार्शियली टैप्ड पाये गये थे तथा चमरौठा ड्रेन व दुर्गा ड्रेन अनटैप्ड पाये गये थे। दिनांक 18.03.2024 को किये गये निरीक्षण के समय फुलवरिया ड्रेन टैप्ड पाया गया। निरीक्षण के समय तेलियाबाग ड्रेन व नरोखर ड्रेन पार्शियली टैप्ड पाये गये तथा चमरौठा ड्रेन व दुर्गा ड्रेन अनटैप्ड पाया गया। तेलियाबाग ड्रेन व नरोखर ड्रेन से घेरलू जल-मल ओवरफ्लो होकर अशुद्धीकृत सीवेज वरुणा नदी में निस्तारित होता हुआ पाया गया। निरीक्षण के समय लिये गये फोटोग्राफ्स अवलोकनार्थ संलग्न हैं। इसी प्रकार चमरौठा ड्रेन एवं दुर्गा ड्रेन से अशुद्धीकृत मल-जल वरुणा नदी में निस्तारित होता हुआ पाया गया। निरीक्षण/सर्वेक्षण के समय तेलियाबाग ड्रेन, नरोखर ड्रेन, चमरौठा ड्रेन व दुर्गा ड्रेन से वरुणा नदी में मिल रहे नालो से एकत्रित किये गये सीवेज के नमूनों की विश्लेषण आख्या निम्नवत् है:-

Waste water quality of drains discharging into River Varuna at different sampling points.

| Sl. No. | Location of Sampling point | Untapped/ Partially Tapped | Date of sample collection | Parameters | | | | | |
|---------|----------------------------|----------------------------|---------------------------|------------|------------|------------|------------|-----------------|-----------------|
| | | | | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/100 ml) | FC (MPN/100 ml) |
| 1 | Teliabagh Drain, Varanasi | Partially Tapped | 18.03.2024 | 7.21 | 104 | 394 | 164 | 2600000 | 1700000 |
| 2 | Narokhar Drain, Varanasi | Partially Tapped | 18.03.2024 | 7.36 | 114 | 430 | 210 | 2100000 | 1500000 |
| 3 | Chamrautha Drain, Varanasi | Untapped | 18.03.2024 | 7.28 | 102 | 376 | 202 | 1700000 | 940000 |
| 4 | Durga Drain, Varanasi | Untapped | 18.03.2024 | 7.27 | 114 | 410 | 294 | 2500000 | 1300000 |

उपरोक्त विश्लेषण आख्या से स्पष्ट है कि वरुणा नदी में मिलने वाले उक्त नालो से निस्तारित हो रहे अशोधित सीवेज की गुणता बोर्ड द्वारा निर्धारित मानकों से अत्यधिक है, जिससे वरुणा नदी के जल गुणता पर प्रतिकूल प्रभाव पड़ रहा है।

पूर्व में दिनांक 11.01.2024 को एकत्रित किये गये सीवेज की गुणता बोर्ड द्वारा निर्धारित मानकों से अधिक पायी गयी थी तथा निरीक्षण के समय दिनांक 18.03.2024 को भी एकत्रित किये गये सीवेज की गुणता बोर्ड द्वारा निर्धारित मानकों से अधिक पायी गयी है।

अतः उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुए उक्त इकाई के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह ₹0 5.0 लाख (₹0 पाँच लाख) की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की जाती है।

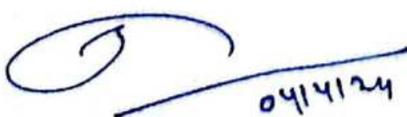
उक्त आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

(एस0के0 पाण्डेय)
प्रयोगशाला सहायक

(आर0एन0 चौधरी)
वैज्ञानिक सहायक

(सी0पी0 वर्मा)
वैज्ञानिक सहायक

क्षेत्रीय अधिकारी महोदय,





REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25422616/Varanasi/2024

Date: 03/04/2024

- 1- Name of Industry: Teliyabagh Drain, Varanasi
- 2- Address of Industry: -
- 3- District: Varanasi
- 4- Description about sampling point: Teliyabagh Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A GYAN DUTTA VERMA, JRF & HIMANSHU SRIVASTAV, JRF ANKIT UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.21 | 5.5-9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 164 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2600000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1700000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 104 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 394 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received to Lab

Remark: NA

Analysed by-
 [Shivam Tripathi(JRF), Krishna Mohan(JRF), Kankshi Sabu(JRF)]

Authorized by
 CHANDRA
Digitally signed by CHANDRA
 PRAKASH VERMA
 Date: 2024.04.22 13:04:16 +05'30'
 Chandra Prakash Verma (SA)

SURESH CHANDRA
 SHUNLA
Digitally signed by SURESH
 CHANDRA
 Date: 2024.04.22 13:04:28
 +05'30'
 Regional Officer

REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avns Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407511/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Narokhar Drain, Varanasi
- 2- Address of Industry: Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Narokhar Drain Before Meeting River Varuna, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A Gyan Dutta Verma, JRF & HIMANSHU SRIVASTAV, JRF ANKI UPADHYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.36 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 210 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2100000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1500000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 114 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 430 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Shivam Tripathi(JRF), Krishna
 Mohan(JRF), Kankshi Sahu(JRF)]

Authorized by
 CHANDRA
 PRAKASH VERMA
 Chandra Prakash Verma (SA)

SURESH CHANDRA
 SHUKLA
 Regional Officer

**REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD**

Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407576/Varanasi/2024

Date: 27/03/2024

1- Name of Industry: Chamrotha Drain, Varanasi

2- Address of Industry: Varanasi

3- District: Varanasi

4- Description about sampling point: Chamrotha Drain Before Meeting River Varuna, Varanasi

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: R.N. CHAUDHARY, S.A GYAN DUTTA VERMA, JRF & HIMANSHU SRIVASTAV, JRF ANKIT JPADHYAY, F.A.

7- Colour and Odour: Slightly Brown Sewerage

8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle

9- Date of Sample Collection: 18/03/2024

10- Analysis Indented by: RO Varanasi

11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.28 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 202 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 1700000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 940000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023 | mg/l | 102 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 376 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Shivam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
CHANDRA
PRAKASH VERMA
Date: 27/03/24 11:18:16 AM
Chandra Prakash Verma (SA)

SURESH
CHANDRA
SHUKLA

Digitally signed by SURESH
CHANDRA SHUKLA
Date: 2024.03.27 16:45:01
+0530

Regional Officer



REGIONAL LABORATORY VARANASI
UTTAR PRADESH POLLUTION CONTROL BOARD
 Avas Vikas Office cum-commercial Complex Jawahar Nagar, Bhelupur, Varanasi



TEST REPORT: WASTE WATER LABORATORY

Ref No: 25407586/Varanasi/2024

Date: 27/03/2024

- 1- Name of Industry: Durga Drain Before Confluence with River Varuna, Durga Drain Before Confluence with River Varuna Near Phuvaria, Varanasi
- 2- Address of Industry: Durga Drain Before Confluence with River Varuna Near Phuvaria, Varanasi
- 3- District: Varanasi
- 4- Description about sampling point: Durga Drain Before Confluence with River Varuna, Durga Drain Before Confluence with River Varuna Near Phuvaria, Varanasi
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: R.N.CHAUDHARY, S.A GYAN DUTTA VERMA, JRF & HIMANSHU SRIVASTVA, JRF ANKIT UPADHIYAY, F.A.
- 7- Colour and Odour: Slightly Brown Sewerage
- 8- Quantity and Packing: 2 Ltr Plastic Jerrican, MPN Bottle
- 9- Date of Sample Collection: 18/03/2024
- 10- Analysis Indented by: RO Varanasi
- 11- Date of sample receipt in Lab: 18/03/2024

| Parameter/Method Name | Unit | Results | Standard | Detection Range |
|--|------------|---------|-----------|-------------------------|
| pH, APHA 24th Ed. 4500B: 2023 | - | 7.27 | 5.5 - 9.0 | 02-12 |
| Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023 | mg/l | 294 | 100 | 10-20000 mg/l |
| Total Coliform, APHA 9221 24th Ed. : 2023 | MPN/100 ml | 2500000 | - | <1.8 MPN/100 ml & above |
| Fecal Coliform, 9221 E Fecal Coliform Procedure | MPN/100 ml | 1300000 | 230 | <1.8 MPN/100 ml & above |
| BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2/023 | mg/l | 114 | 30 | 1.0 -50000 mg/l |
| COD, APHA 24th Ed. 5220 B Open Reflux Method 2023 | mg/l | 410 | 250 | 5.0 -100000 mg/l |

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NADL Parameters.

Note : 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab

Remark: NA

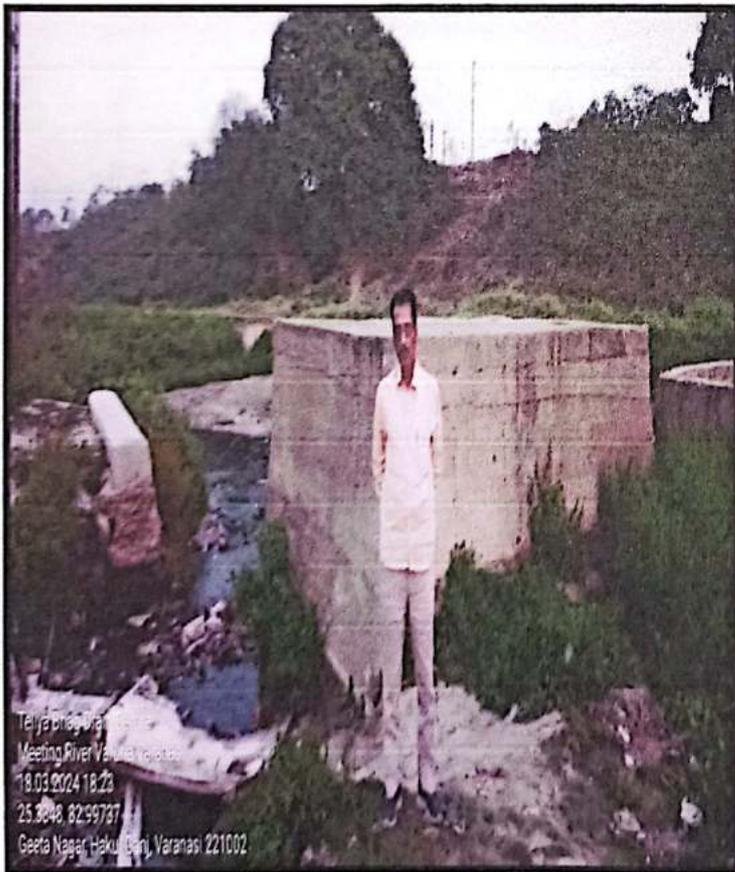
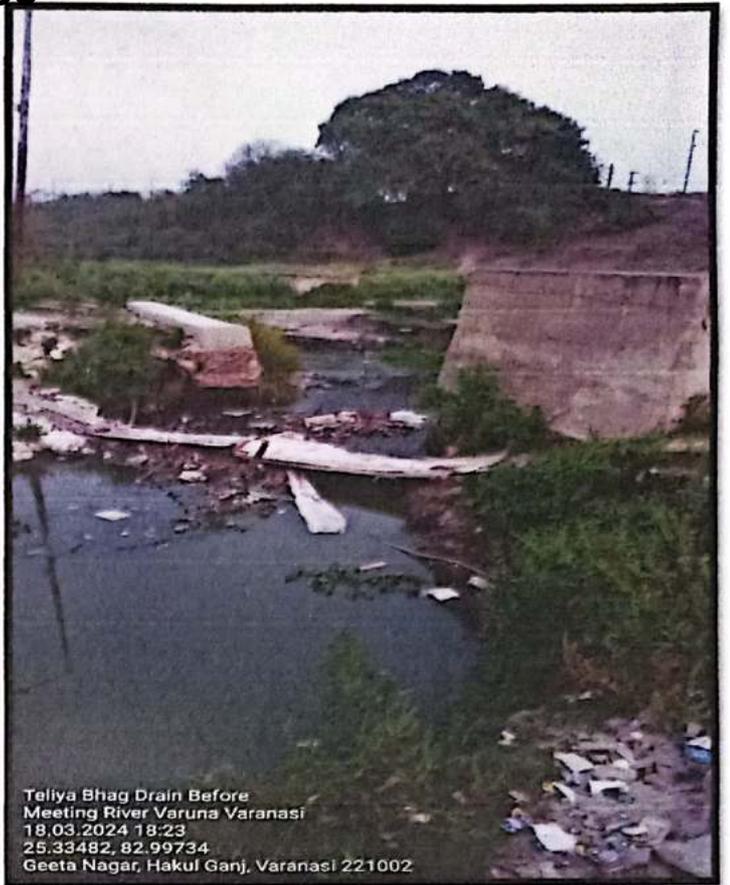
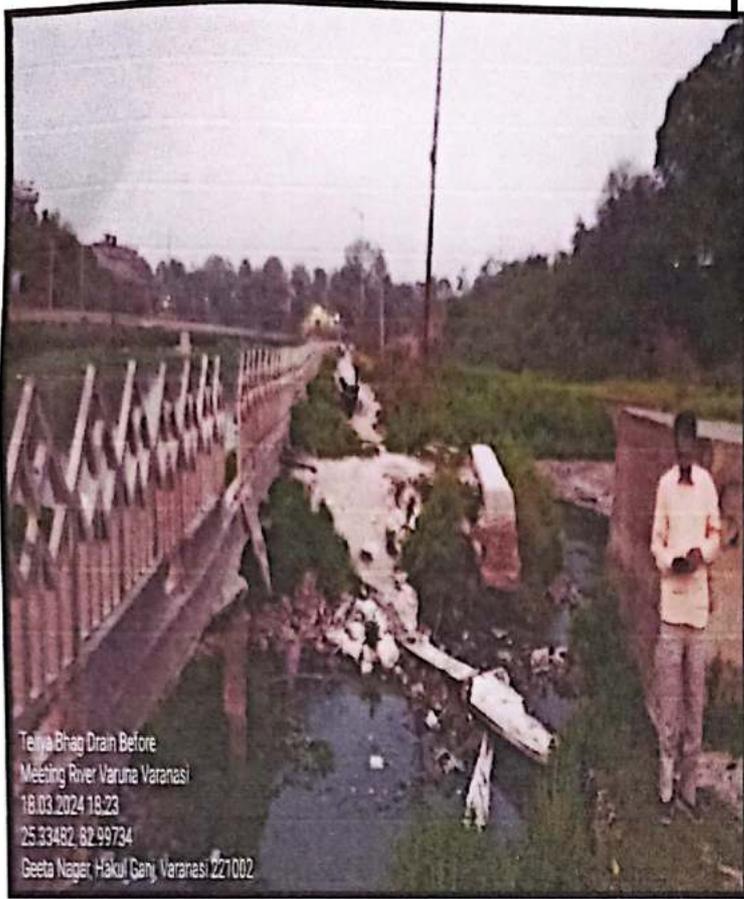
Analysed by-
 [Shyam Tripathi(JRF), Krishna Mohan(JRF), Mohini Singh(JRF)]

Authorized by
 CHANDRA
Signature of CHANDRA
 PRAKASH VERMA
 Date 2024.03.27 10:41:00
 -10-20
 Chandra Prakash Verma (SA)

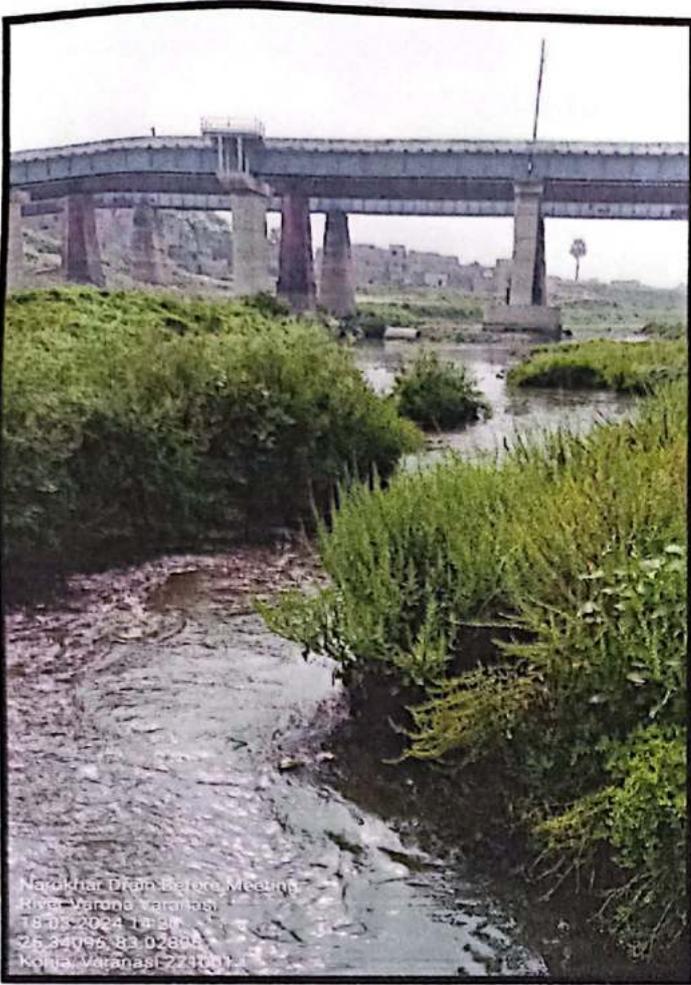
SURESH
 CHANDRA
 SHUKLA

Digitally signed by SURESH
 CHANDRA SHUKLA
 Date: 2024.03.27 10:41:11
 +05:30

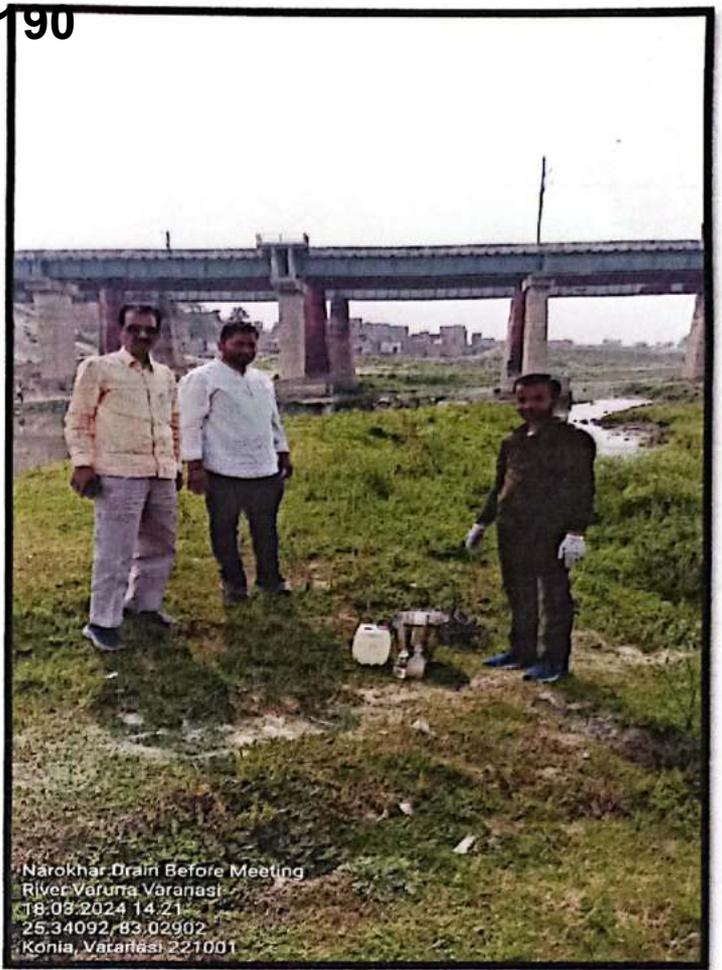
Regional Officer



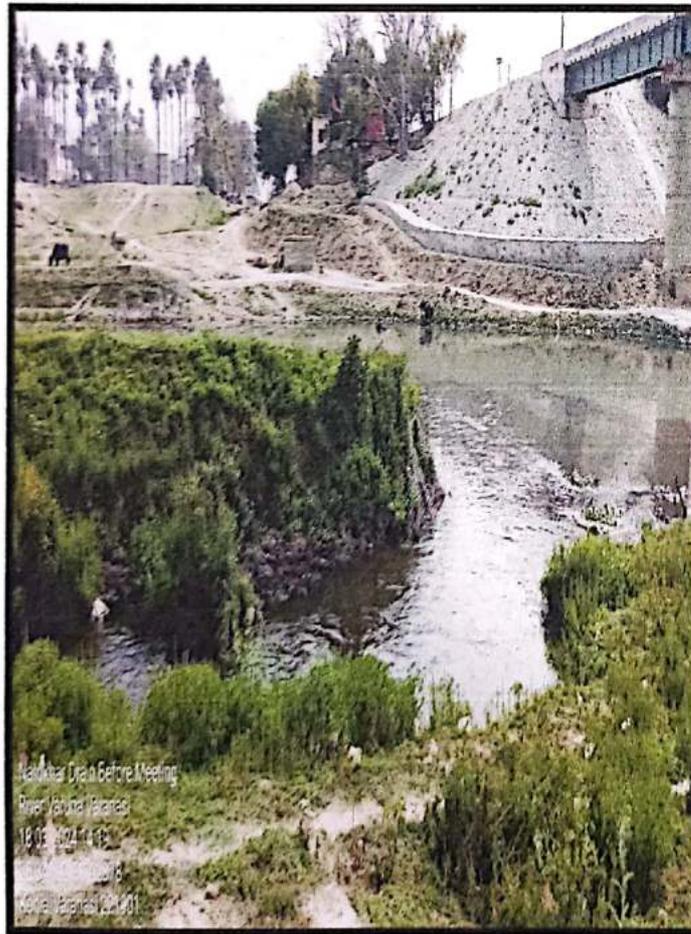
TELIYA BAGH DRAIN,VARANASI



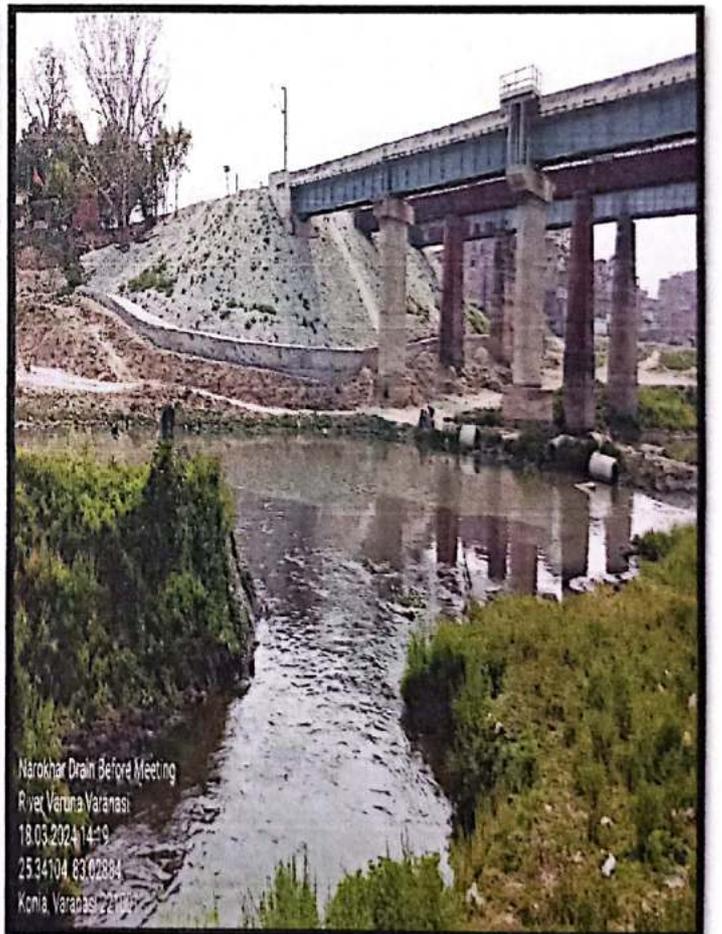
Narokhar Drain Before Meeting
 River Varuna Varanasi
 18-03-2024 14:39
 25.34095, 83.02898
 Konia, Varanasi 221001



Narokhar Drain Before Meeting
 River Varuna Varanasi
 18-03-2024 14:21
 25.34092, 83.02902
 Konia, Varanasi 221001



Narokhar Drain Before Meeting
 River Varuna Varanasi
 18-03-2024 14:39
 25.34095, 83.02898
 Konia, Varanasi 221001

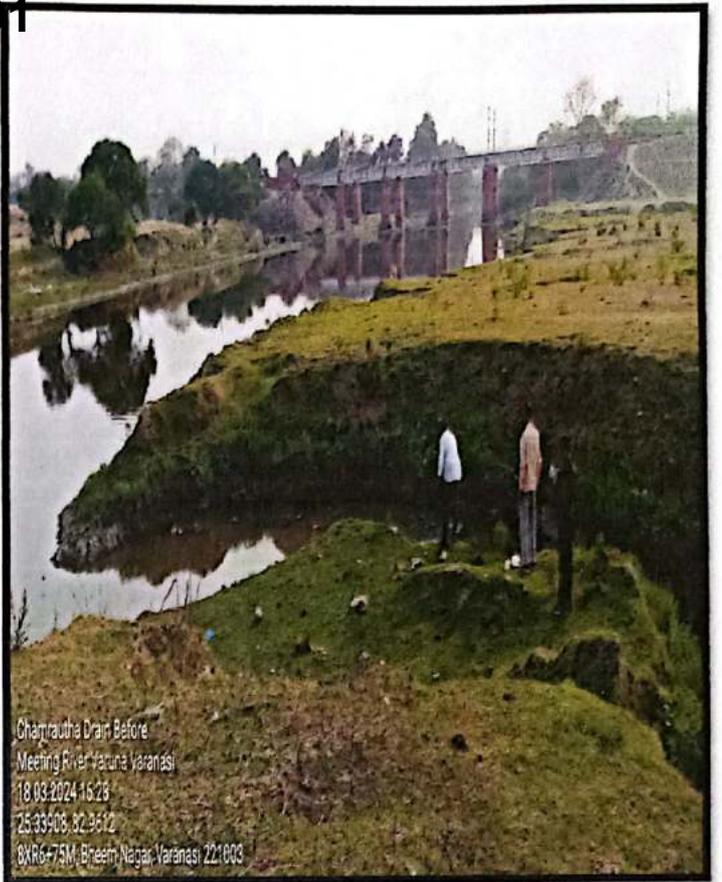


Narokhar Drain Before Meeting
 River Varuna Varanasi
 18-03-2024 14:39
 25.34104, 83.02884
 Konia, Varanasi 221001

NAROKHAR DRAIN, VARANASI



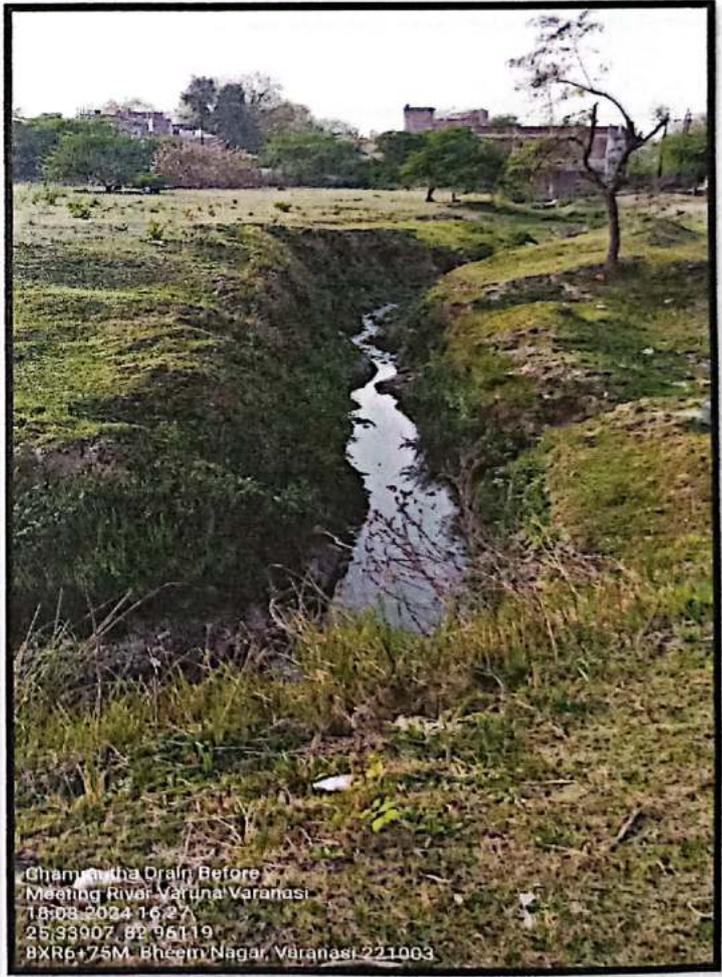
Chamrotha Drain Before
 Meeting River Varuna Varanasi
 18.03.2024 16:30
 25.33905, 82.96111
 BXR6+75M, Bheem Nagar, Varanasi 221003



Chamrotha Drain Before
 Meeting River Varuna Varanasi
 18.03.2024 16:26
 25.33908, 82.9612
 BXR6+75M, Bheem Nagar, Varanasi 221003

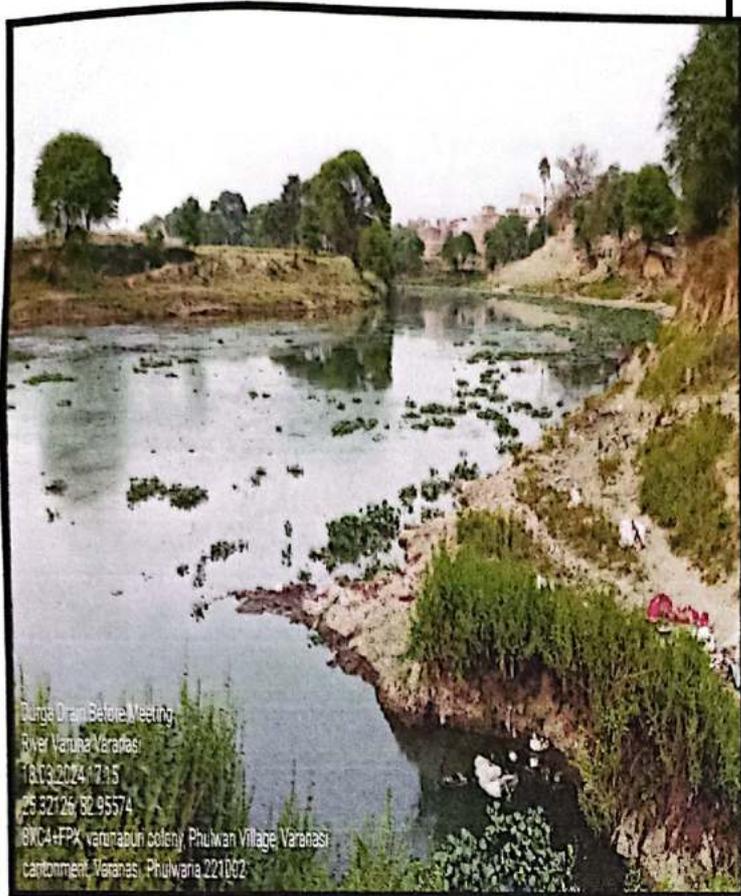


Chamrotha Drain Before
 Meeting River Varuna Varanasi
 18.03.2024 16:30
 25.33905, 82.96111
 BXR6+75M, Bheem Nagar, Varanasi 221003



Chamrotha Drain Before
 Meeting River Varuna Varanasi
 18.03.2024 16:27
 25.33907, 82.96119
 BXR6+75M, Bheem Nagar, Varanasi 221003

CHAMROTHA DRAIN, VARANASI



DURGA DRAIN, VARANASI

कार्यालय-नगर आयुक्त, वाराणसी नगर निगम, वाराणसी ।

पत्रांक- 3257/न0आ0-एस0टी0/2023-24, दिनांक-फरवरी 23, 2024

सेवा में,

मुख्य पर्यावरण अधिकारी,
वृत्त-6, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड,
टी.सी./12वी, विभूति खण्ड, गोमती नगर, लखनऊ-226010

पत्रांक- /न0आ0-एस0टी0/2023-24, दिनांक-फरवरी , 2024

विषय :- मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-483/2022 आशेष कुमार मिश्रा व अन्य बनाम स्टेट आफ यू0पी0 के सम्बन्ध में ।

महोदय,

कृपया उपरोक्त विषय से सम्बन्धित अपने कार्यालय पत्रांक-H06889/सी-6/सा0-815/OA No.-483/2022-24, दिनांक-13.02.2024 का अवलोकन करने का कष्ट करें । सन्दर्भित प्रकरण में मा0 एन0जी0टी0 द्वारा निर्गत आदेश दिनांक-04.12.2023 के आलोक में वरुणा नदी में मिलने वाले नालों के मल-जल के पार्श्विली टैण्ड/अनटैण्ड नालों का विवरण उपलब्ध कराते हुए अपेक्षा की गयी है कि वरुणा नदी के किनारे स्थित पार्श्विली टैण्ड/अनटैण्ड नालों से वरुणा नदी/अस्सी नदी के माध्यम से गंगा नदी में निस्तारित हो रहे अशोधित सीवेज के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित की जाय ।

उपरोक्त के सम्बन्ध में अवगत कराना है कि मा0 एन0जी0टी0 द्वारा निर्गत आदेश दिनांक-04.12.2023 के अनुपालन में इस कार्यालय के पत्रांक-1/2329/Cen./23-24, दिनांक-13.02.2024 एवं पत्रांक- पत्रांक-1/2330/Cen./23-24, दिनांक-13.02.2024 के द्वारा रजिस्टर, मा0 एन0जी0टी0 को आख्या प्रेषित की जा चुकी है, जिसकी प्रति सुलभ अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु आपको प्रेषित है ।

सन्दर्भित विषयगत प्रकरण के सम्बन्ध में यह संज्ञानित कराना है कि पूर्व में वरुणा नदी में

गिरने वाले नालों की टैपिंग हेतु सिंचाई विभाग एवं यू0पी0पी0सी0एल0 के मध्य अनुबन्ध निष्पादित हुआ । कार्यदायी संस्था ने दिनांक-01.07.2016 को कार्य प्रारम्भ किया एवं दिनांक-31.07.2021 को कार्य पूर्ण कर लिया था । वरुणा नदी के चैनलाइजेशन एवं तटीय विकास परियोजना के अंतर्गत कराये गये कार्यों को वाराणसी नगर निगम को हस्तांतरित किया जाना था । हस्तान्तरण से पूर्व कार्य की जाँच करायी गयी । कार्य की जाँच में अधिशासी अभियंता, ड0प्र0 जल निगम (नगरीय), वाराणसी पाया गया कि नालों के टैपिंग के सम्बन्ध में कार्यवाही की गयी डिजाइन उचित प्रतीत नहीं होता है, जिसके कारण नालों के टैपिंग में कमियों के कारण अशुद्धिकृत सीवेज की आंशिक मात्रा वरुणा नदी में निस्तारित हो रहा है तथा सीवेज मैनेजमेंट ठीक नहीं होने की यह स्थिति विगत कई महीनों से बनी हुई है । व्याप्त कमियों के कारण वाराणसी नगर निगम द्वारा अभी तक संदर्भित कार्य को हैण्डओवर नहीं लिया गया है । वर्तमान में वरुणा नदी में गिरने वाले नालों के टैपिंग की कार्यवाही सिंचाई विभाग, बंधी प्रखण्ड एवं उसके कार्यदायी संस्था यू0पी0पी0सी0एल0 द्वारा की जानी है ।

संदर्भित पत्र के द्वारा प्रस्तुत नालों की सूची के सम्बन्ध में उत्तर प्रदेश जल निगम (नगरीय/ग्रामीण) के अधिशासी अभियंताओं द्वारा प्रस्तुत आख्या निम्नवत् है :-

| क्र.सं. | नालों का नाम | टैप/अनटैप की स्थिति | आख्या |
|---------|-----------------|---------------------|--|
| 1 | फुलवरिया ड्रेन | पार्शियली टैप | Tapping Has been done by Errigation Department and delivered to 140MLD STP at Decnapur. Overflow of Tapped Drain is Discharging into River Varuna Which is required to completely tapped by concerned Department. |
| 2 | तेलियाबाग ड्रेन | | |
| 3 | नरोखर ड्रेन | | |
| 4 | चमरौठा ड्रेन | अनटैप | For Interim Measure, tapping has been done by Errigation Department and delivered to 140MLD STP at Decnapur, However the flow will ultimately reach at Goithaha 120MLD STP, once entire Trans Varuna is covered by sewerage network. Overflow of Tapped Drain is discharging into River Varuna which is required to completely tapped by concern department. |
| 5 | दुर्गा ड्रेन | | DPR For interception, diversion and construction of STP of capacity 55MLD for treatment of Durga drain has been sent to National Mission for Clean Ganga (NMCG) in April, 2022 for approval. Approval is awaited. |

संदर्भित प्रकरण के सम्बन्ध में क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी ने अपने कार्यालय पत्रांक-2170/NGT OANo. 483/2022/2023-24, दिनांक-06.02.2024 के द्वारा अधिशासी अभियंता, बंधी प्रखण्ड, सिंचाई विभाग, वाराणसी को Response Report प्रेषित करने हेतु पत्र निर्गत किया गया है।

अतः अनुरोध है कि तत्काल में वाराणसी नगर निगम के पक्ष में निर्गत नोटिस को निरस्त करते हुये अधिशासी अभियंता, बंधी प्रखण्ड सिंचाई विभाग, वाराणसी को अपेक्षित कार्यवाही करने हेतु निर्देशित करने का कष्ट करें।

संलग्नक-उपरोक्तानुसार।

भवदीय

(अरुण वर्मा)

नगर आयुक्त

पत्रांक- 325/न0आ0-एस0टी0/2023-24, दिनांक-फरवरी 29, 2024

प्रतिलिपि :-

1. जिलाधिकारी, वाराणसी को सादर अवलोकनार्थ।
2. अपर नगर आयुक्त-आर, वाराणसी नगर निगम को आवश्यक कार्यवाही हेतु।
3. अधिशासी अभियंता, उ0प्र0 जल निगम (नगरीय/ग्रामीण), वाराणसी को सूचनार्थ।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को आवश्यक कार्यवाही हेतु।

(अरुण वर्मा)

नगर आयुक्त

कार्यालय अधिशासी अभियन्ता
बन्धी प्रखण्ड, वाराणसी

पत्रांक:- 251 / बं0प्र0वा0 / एन0जी0टी0 /

दिनांक:- 12 फरवरी-2024

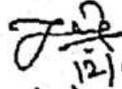
विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 नं0 483/2022 श्री आशीष कुमार मिश्रा एण्ड अदर्स बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 04.12.2023 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 2170 / NGT OA No. 483 / 2022 / 2023-24 / दिनांक 06.02.2024।

क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

कृपया उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें, जो इस कार्यालय को दिनांक 12.02.2024 को प्राप्त हुआ है। जिसके क्रम में अवगत कराना है कि शहरी नालों के मरम्मत एवं अनुरक्षण का कार्य सिंचाई विभाग द्वारा नहीं कराया जाता है बल्कि नगर निगम, वाराणसी द्वारा कराया जाता है। इस खण्ड के द्वारा वरुणा नदी के चैनेलाइजेशन एवं तटीय विकास कार्य के परियोजना के अन्तर्गत कि0मी0 1.000 से कि0मी0 11.300 तक नदी के चैनेलाइजेशन एवं तटीय विकास का कार्य कराया गया था जो वर्ष 2016 से प्रारम्भ होकर वर्ष 2021 में पूर्ण हुआ। उक्त रीच के कि0मी0 1.000 से कि0मी0 11.300 में पड़ने वाले नालों (फुल सं0 13) को भी अतिरिक्त कार्य के रूप में टैप करा दिया गया था, जिससे भविष्य में जल निगम/नगर निगम द्वारा वरुणा चैनेलाइजेशन के कार्य को क्षतिग्रस्त करके उक्त रीच के नाले टैप न किये जाएं। आपके द्वारा प्रेषित की गई वरुणा नदी वाराणसी में निस्तारित हो रहे नालों की निरीक्षण आख्या में वर्णित क्र0 सं0 06, 08, 13, 14 एवं 15 पर अंकित क्रमशः फुलवरिया ड्रेन, तैतियाबाग ड्रेन, नरोखर ड्रेन, चमरौठा ड्रेन एवं दुर्गा ड्रेन टैप करने का कार्य सिंचाई विभाग द्वारा नहीं कराया गया था। यह भी अवगतनीय है कि शासन के पत्रांक 1201/23-27-सिं0-4-6(रिट) (एन0जी0टी0)/2021/दिनांक 05.04.2023 (छायाप्रति संलग्न) के अनुसार उक्त नालों के मरम्मत एवं अनुरक्षण कार्य नगर निगम, वाराणसी द्वारा ही किया जाना है।

संलग्नक:- उपरोक्तानुसार।


12/02/24.
(राजेश यादव)
अधिशासी अभियन्ता

पत्रांक:- / बं0प्र0वा0 / एन0जी0टी0 / दिनांक:-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल, वाराणसी।
2. जिलाधिकारी, वाराणसी।
3. अपर जिला मजिस्ट्रेट (नगर), वाराणसी।
4. नगर आयुक्त, नगर निगम, वाराणसी।
5. सहायक अभियन्ता-तृतीय, बन्धी प्रखण्ड, वाराणसी।

(राजेश यादव)
अधिशासी अभियन्ता

संख्या- 1201/23-27-सिं०-4- अति महत्वपूर्ण/समयबद्ध
0(रिट)(एन०जी०टी०)/2021

श्रीपक,

अमित प्रणव,
संयुक्त सचिव,
उत्तर प्रदेश शासन।

सेवा में,

आयुक्त,
वाराणसी मण्डल,
वाराणसी।

लखनऊ सं० अ० (नॉन)
दिनांक 6/4/22

सिंचाई एवं जल संसाधन अनुभाग-4

लखनऊ: दिनांक: 05 अप्रैल, 2023

विषय: गंगा नदी की सहायक नदियों यथा वरुणा नदी व अस्सी नदी की, बहाली एवं कायाकल्प हेतु मा० एन०जी०टी० द्वारा O.A No. 12B/2021 (Saurabh Tiwari v/s Union of India and others) में पारित आदेश दिनांक 23.11.2021 में उल्लिखित कार्ययोजना के क्रियान्वयन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक अपने पत्र संख्या-1446/एन०जी०टी० ओ०ए० नं०128/2022-23 दिनांक 25.03.2023 एवं पत्र संख्या-1447/एन०जी०टी० ओ०ए० नं०128/2022-23 दिनांक 25.03.2023 का कृपया सन्दर्भ ग्रहण करें, जिसके क्रम में शासन के पत्र संख्या-1193/23-27-सिं०-4- 0(रिट)(एन०जी०टी०)/2021 दिनांक 03 अप्रैल 2023 जिसके द्वारा वाराणसी में गंगा नदी के सहायक नदियों यथा वरुणा नदी व अस्सी नदी की बहाली एवं कायाकल्प हेतु मा० एन०जी०टी०, नई दिल्ली द्वारा विषयगत प्रकरण में पारित आदेश दिनांक 23.11.2021 के अनुपालन में जनपद वाराणसी, प्रयागराज, भदोही एवं जौनपुर में गंगा नदी की सहायक नदियों यथा वरुणा नदी एवं अस्सी नदी की बहाली एवं कायाकल्प हेतु दी गयी कार्य योजना में सिंचाई एवं जल संसाधन विभाग द्वारा कतिपय कार्यों को समयबद्ध कार्य योजना से सम्बन्धित शक्ति-सूचना उपलब्ध करायी गयी है।

2. मुख्य अभियन्ता (सोन), सिंचाई विभाग, वाराणसी द्वारा उपलब्ध करायी गयी, आख्या में अवगत कराया गया है कि वाराणसी में वरुणा नदी के किमी० 1.000 से किमी० 11.300 तक के चैनलाइजेशन एवं तटीय विकास की परियोजना का कार्य जुलाई 2021 को पूर्ण हो चुका है, यह कार्य कार्यदायी संस्था के रूप में उ० प्र० प्रोजेक्ट्स कॉर्पोरेशन लिमिटेड द्वारा कराया गया है। वाराणसी में वरुणा नदी में कुल 14 गड़े नाले गिरते हैं, जिसमें से परियोजना के प्राविधान के अनुसार 13 नाले सिंचाई विभाग द्वारा टैप कर चौकाघाट स्थित एन०पी०एस० से जोड़ा गया है। वर्तमान में एन०पी०एस० द्वारा सीयेज पाइप लाइन एवं आई०सी० चैनल की सफाई का कार्य कराया जा रहा है। नदियों के पुनर्जीवन से सम्बन्धित कार्य नीति आयोग के मार्गदर्शन में ग्राम्य विकास विभाग द्वारा संचालित होगा एवं मनरेगा कार्यक्रम का केन्द्रीय मंत्रालयों/ विभाग तथा पर्यावरण एवं वन मंत्रालय, कृषि एवं सहकारिता, जल संसाधन मंत्रालय, पंचायती राज मंत्रालय, भूमि संसाधन विभाग तथा राज्य सरकारों द्वारा संचालित कार्यक्रमों के साथ कन्वर्जेंस किया जायेगा। अतः इसमें सिंचाई विभाग से कार्यवाही अपेक्षित नहीं है।

वरुणा नदी के पलड प्लान जोन डिमार्शन् हेतु सर्वेक्षण कार्य किमी० 0.000 से किमी० 21.750 तक पूर्ण कर लिया गया है। वरुणा नदी के शहरी क्षेत्र में सिंचाई विभाग की भूमि नहीं है। पलड प्लान जोन/नो कन्ट्रोल जोन के निर्धारण में अतिक्रमणित आवासीय/व्यवसायिक भवनों को अतिक्रमण से मुक्त कराने हेतु पूर्व में जिलाधिकारी, वाराणसी द्वारा टीम गठित की गयी है जिसमें राजस्व विभाग, वाराणसी, विकास प्राधिकरण वाराणसी, नगर निगम, वाराणसी एवं सिंचाई विभाग द्वारा आवश्यक कार्यवाही अपेक्षित है। साथ ही अस्सी नदी के बारे में अवगत कराना है कि "अस्सी नदी एवं रात्रान्धित गिरने वाले नाले नगर निगम वाराणसी की सीमा के अन्तर्गत आते हैं, अतः कार्य का सम्बन्ध नगर निगम, वाराणसी से है।"

उल्लेखनीय है कि शहरी क्षेत्र में स्थित नदी/नालों के अनुरक्षण का कार्य सिंचाई विभाग द्वारा नहीं किया जाता है तथा शहरी क्षेत्र के नदी/नालों की सफाई हेतु अनुरक्षण मद में कोई धनअंश भी प्राप्त नहीं होता है। सामान्यतः यह कार्य नगर निगम द्वारा कराया जाता है। वरुणा नदी के चैनलाइजेशन एवं तटीय विकास की परियोजना शहरी क्षेत्र में होने के कारण परियोजना को अन्तर्गत कराये गये कार्यों की समुचित देख रेख/सुरक्षा हेतु नगर निगम, वाराणसी को हस्तान्तरण करना अति आवश्यक है, जिससे कि परियोजना का मूल उद्देश्य सार्थक हो सके।

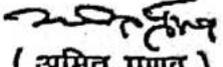
3. अवगत कराना है कि विषयगत प्रकरण के सम्बन्ध में एक अन्य मा० राष्ट्रीय पत्रित अधिकरण, नई दिल्ली में विचारार्थीन ओ०ए० संख्या-873/2010 In 'The matter of 'News Item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted" :-

CPCB में मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 22.02.2021 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन के अध्यक्षता में दिनांक 08 अक्टूबर, 2021 को सम्पन्न बैठक का कार्यवृत्त दिनांक 21 अक्टूबर 2021 (छायाप्रति संलग्न) के बिन्दु संख्या-6 एवं बिन्दु संख्या-7 में अवगत कराया गया है कि प्रदूषित नदी की रीच के प्लड प्लेन जोन के सीमांकन के निर्धारण एवं नदियों में ई-प्लो मेंटेन से संबंधित कार्यवाही डी सिंचाई विभाग द्वारा कराया जाता है।

4. अतः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-873/2018 In The matter of 'News Item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are now critically polluted" :- CPCB में मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 22.02.2021 के अनुपालन में मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 08 अक्टूबर, 2021 को सम्पन्न बैठक के कार्यवृत्त दिनांक 21 अक्टूबर 2021 की प्रति संलग्न कर प्रेषित करते हुये इस सम्वन्ध में मुझे यह कहने का निदेश हुआ है कि कृपया उपरोक्त वर्णित स्थिति से अवगत होते हुये अग्रेत्तर कार्यवाही सुनिश्चित कराने का कष्ट करें।

खेलानु-ई मेल डे माहम्म से प्रेषित

भवदीय,

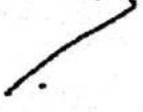

(अमित प्रणव)
संयुक्त सचिव।

संख्या-1201/23-27-सिं0-4 तददिनांक।

उपर्युक्त प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. प्रमुख सचिव नमामि गंगे तथा ग्रामीण जलपूर्ति विभाग, उ0प्र0 शासन
2. प्रमुख सचिव नगर विकास विभाग, उ0प्र0 शासन
3. प्रमुख सचिव पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन।
4. जिलाधिकारी, वाराणसी।
5. प्रबंध निदेशक, उ0प्र0 प्रोजेक्ट कॉरपोरेशन लिमिटेड लखनऊ।
6. मुख्य अभियन्ता (सोन), सिंचाई एवं जल संसाधन विभाग, उ0प्र0, वाराणसी।

आज्ञा से,


(वी0एन0 तिवारी)
उप सचिव।



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. HA.8.047 / सी-6/सो. 274/नॉ.वि. कार्यालय/2024

Dated 01-04-24

नगर आयुक्त,
नगर निगम,
वाराणसी।

यह कि माननीय एनजीटी में विचाराधीन ओए संख्या 367/2022 राजेन्द्र प्रसाद गुप्ता बनाम स्टेट ऑफ यूपी में पारित आदेश दिनांक 16.02.2024 के सुसंगत अंश निम्नवत् है, का अवलोकन करने का कष्ट करें:-

".....5. No response on behalf of the UPPCB in this regard has been placed on record and Learned Counsel appearing for UPPCB also does not have any instructions on the above issues.

6. Learned Counsel seeks four week's time to place on record the response of the UPPCB. He has submitted that the action against the defaulting body will be taken and EC will be imposed within four weeks. Hence, let the fresh action taken report be filed by the UPPCB at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

यह कि गंगा नदी में निस्तारित हो रहे सीवेज के संबंध में नगर निगम, वाराणसी के क्षेत्रान्तर्गत आच्छादित नालों का स्थलीय निरीक्षण क्षेत्रीय कार्यालय, वाराणसी के कार्मिकों द्वारा दिनांक 18.03.2024 को किया गया तथा निरीक्षण आख्या के अनुसार विवरण निम्नवत् पाया गया है :-

| क्रम संख्या | नालों का नाम | टैप/अनटैप | शुद्धीकरण व्यवस्था का विवरण | उत्तरदायी संस्था |
|-------------|-----------------------|---------------|---|-------------------|
| 1 | नक्खा ड्रेन | पार्शियली टैप | 50 एम0एल0डी0 एस0टी0पी0, रमना (नक्खा ड्रेन, सामने घाट ड्रेन एवं असि/नगवों ड्रेन से सीवेज को बायोरेगिडिएशन के पश्चात् गंगा नदी में निस्तारित हो रहा है। निरीक्षण के समय निस्तारित हो रहे बायोरेगिडिएशन के पश्चात् जनित शुद्धीकृत बहिस्त्राय के नमूने का एकत्रण कर विश्लेषण कराया गया। विश्लेषण आख्या संलग्न है। संलग्न विश्लेषण आख्यानुसार शुद्धीकृत बहिस्त्राय के नमूने में बी0ओ0डी0, टी0एस0एस0, टोटल कॉलीफार्म एवं फीकल कॉलीफार्म की मात्रा योर्ड द्वारा निर्धारित मानको से अधिक पायी गयी।) | नगर निगम, वाराणसी |
| 2 | सानने घाट ड्रेन | पार्शियली टैप | | नगर निगम, वाराणसी |
| 3 | असि/नगवों ड्रेन | पार्शियली टैप | | नगर निगम, वाराणसी |
| 4 | शिवाला ड्रेन | टैप | 80 एम0एल0डी0 एस0टी0पी0, दीनापुर | नगर निगम, वाराणसी |
| 5 | हरिश्चन्द्र घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 6 | गानसरोवर घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 7 | पाण्डेय घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 8 | डॉ0 आर0पी0 घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 9 | मीरघाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 10 | ललिता घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 11 | जलारोन घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 12 | मणिकर्णिका घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 13 | संकटा घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 14 | मेहता घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 15 | रामघाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 16 | पंच गंगा घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 17 | ब्रह्मा घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 18 | लालघाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 19 | त्रिलोचन घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 20 | तेलिया ड्रेन | टैप | | नगर निगम, वाराणसी |
| 21 | भैरारूर घाट ड्रेन | टैप | | नगर निगम, वाराणसी |
| 22 | राज घाट ड्रेन | टैप | | नगर निगम, वाराणसी |

| | | | | |
|----|--------------------|------|---|-------------------|
| 23 | राज घाट आउटफॉल | टैंड | 80 एम०एल०डी०/140 एम०एल०डी० एस०टी०पी०, चीनापुर | नगर निगम, वाराणसी |
| 24 | रामबाग घाट ड्रेन | टैंड | 10 एम०एल०डी० एस०टी०पी०, रामनगर | नगर निगम, वाराणसी |
| 25 | बलुआ घाट ड्रेन | टैंड | | नगर निगम, वाराणसी |
| 26 | शक्ति घाट ड्रेन | टैंड | | नगर निगम, वाराणसी |
| 27 | सालोटीरी घाट ड्रेन | टैंड | | नगर निगम, वाराणसी |
| 28 | हनुमान घाट ड्रेन | टैंड | | नगर निगम, वाराणसी |

यह कि निरीक्षण के समय एवं पूर्व में उपरोक्त वर्णित नाले द्वारा निस्तारित उत्प्रवाह का नमूना एकत्र कर राज्य बोर्ड के क्षेत्रीय प्रयोगशाला, वाराणसी में विश्लेषित कराया गया, विश्लेषण आख्या के अनुसार परिणाम निम्नवत् है :-

| Sl. No. | Location of Sampling point | Date of sample collection | Parameters | | | | | |
|---------|--|---------------------------|------------|------------|------------|------------|-----------------------|-----------------------|
| | | | pH | BOD (mg/l) | COD (mg/l) | TSS (mg/l) | TC (MPN/ml) | FC (MPN/ml) |
| 1 | Assi/Nagwa drain after bioremediation before meeting with River Ganga near Sant Ravidas Park, Nagwa, Varanasi | 18.03.2024 | 7.38 | 40 | 188 | 120 | 1.2 x 10 ⁵ | 8.4 x 10 ⁴ |
| | | 09.01.2024 | 7.31 | 38 | 180 | 116 | 1.4 x 10 ⁵ | 9.4 x 10 ⁴ |
| 2 | Nakkha drain after bioremediation before meeting with River Ganga near Judges Guest House, Bhagwanpur, Varanasi. | 18.03.2024 | 7.32 | 46 | 214 | 132 | 1.4 x 10 ⁵ | 9.4 x 10 ⁴ |
| | | 30.01.2024 | 7.36 | 44 | 210 | 128 | 1.3 x 10 ⁵ | 1.1 x 10 ⁵ |
| 3 | Samne Ghat drain, after bioremediation before meeting with River Ganga Samne Ghat, Nagwa, Lanka, Varanasi | 18.03.2024 | 7.24 | 42 | 204 | 126 | 1.3 x 10 ⁵ | 1.1 x 10 ⁵ |
| | | 02.02.2024 | 7.33 | 40 | 198 | 118 | 1.1 x 10 ⁵ | 7.9 x 10 ⁴ |

यह कि माननीय एन.जी.टी. में विचाराधीन ओ०ए० संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं०-08 के सुसंगत अंश निम्नवत् है:-

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

- 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.
- Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार प्रति ड्रेन/माह रुपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित स्थानीय निकाय द्वारा दिनांक 01.07.2020 से देय है।

यह कि आप द्वारा नगर निगम, वाराणसी के क्षेत्रान्तर्गत आच्छादित उपरोक्त वर्णित 03 नालों से गंगा नदी में मानकों से अधिक निस्तारित हो रहे उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित नहीं की गयी है।

यह कि-उपरोक्त वर्णित विश्लेषण आख्या से स्पष्ट है कि गंगा नदी में हो रहे उत्प्रवाह में प्रचालकों मात्रा निर्धारित मानकों से अधिक पायी गयी है, जिसके परिप्रेक्ष्य में क्षेत्रीय अधिकारी, वाराणसी द्वारा उत्तरदायी निकाय यथा नगर निगम, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः उपरोक्त वर्णित तथ्यों एवं क्षेत्रीय अधिकारी की संस्तुति के दृष्टिगत सक्षम अधिकारी के अनुमोदनोपरान्त उत्तरदायी निकाय यथा नगर निगम, वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न नगर निगम, वाराणसी के क्षेत्रान्तर्गत आच्छादित नालों से गंगा नदी में मानकों से अधिक निस्तारित हो रहे उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत नगर निगम, वाराणसी के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रूपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

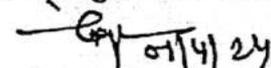
उपरोक्त के संबंध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय में प्रेषित करें, अन्यथा की स्थिति में उपरोक्तानुसार इकाई के विरुद्ध दिनांक 01.07.2020 से प्रति ड्रेन/माह रूपये 5.0 लाख की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं आपके निकाय/निगम का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत


मुख्य पर्यावरण अधिकारी,
(वृत्त-6)

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ०प्र० शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लॉट नं०-18, सेक्टर-7, गोमती नगर, लखनऊ।
3. जिलाधिकारी, वाराणसी।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार निर्गत निर्देश की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी,
(वृत्त-6)



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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



संदर्भ सं०- 1109451 / सी-6 / सी०. 876/24

दिनांक:- 13/04/2024
पंजीकृत

सेवा में,

नगर आयुक्त,
वाराणसी नगर निगम,
जनपद-वाराणसी।

यह कि अशुद्धिकृत सीवेज से हो रहे प्रदूषण के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.12.2023 का संज्ञान लेना चाहें। उक्त पारित आदेश दिनांक 20.12.2023 के सुसंगत अंश निम्नवत् हैं-

".....We also direct UPPCB to take steps in respect to all local bodies in the State of UP which are discharging untreated sewage or treated water in rivers by taking samples and verify whether effective treatment is being carried out at STPs already installed and same are meeting parameters prescribed under Water Act and rules framed thereunder. A cumulative report in this regard shall be filed by Member Secretary, UPPCB within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

यह कि मा० अधिकरण द्वारा पारित आदेशों के अनुपालन में निम्नलिखित ड्रेन्स के संबंध में क्षेत्रीय कार्यालय, उ० प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी के पत्रांक 36/एन०जी०टी० ओ०ए० सं० 483/2022/2024-25 दिनांक 04.04.2024 के माध्यम से उपलब्ध करायी गयी सूचना के अनुसार वाराणसी नगर निगम, वाराणसी, से जनित अशोधित सीवेज ड्रेन के माध्यम से वरुणा नदी में निस्तारित हो रहा है, जिसके परिणामस्वरूप वरुणा नदी का दूषित होना सम्भावित है।

| क्रम सं | ड्रेन का नाम |
|---------|--------------|
| 1. | Durga Drain |

यह कि माननीय एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के मुख्य अंश निम्नवत् हैं-

8....Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

"XII. Directions:

47. We now sum up our directions as follows:

i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP....."

यह कि उपरोक्त के संबंध में क्षेत्रीय अधिकारी, वाराणसी द्वारा प्रेषित आख्या दिनांक 04.04.2024 के माध्यम से वाराणसी नगर निगम वाराणसी के विरुद्ध दिनांक-01.07.2020 से सीवेज का एस०टी०पी० के माध्यम से शुद्धिकरण होने तक उपरोक्त वर्णित ड्रेन जो कि अनटैप्ड अथवा पार्शियली टैप्ड हैं, हेतु रूपये 5.0 लाख प्रतिमाह प्रति ड्रेन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की संस्तुति की गयी है।

.....क०प०उ०

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010

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email sent
28/12/24

अतः उपरोक्त के दृष्टिगत उ०प्र० जल निगम द्वारा दी गई सूचना के आधार पर क्षेत्रीय अधिकारी द्वारा प्रेषित आख्या के दृष्टिगत जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त वाराणसी नगर निगम वाराणसी द्वारा नगर आयुक्त के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किया जाता है।

यह कि क्यों न मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुपालन में वाराणसी नगर निगम वाराणसी के क्षेत्रान्तर्गत आच्छादित अनटैंड नालों से वरुणा नदी में निस्तारित हो रहे अशोधित सीवेज उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत उत्तरदायी यथा वाराणसी नगर निगम वाराणसी के विरुद्ध दिनांक 01.07.2020 से सीवेज के शुद्धिकरण होने तक रुपये 5.0 लाख प्रतिमाह प्रति ड्रेन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्तर्गत बोर्ड मुख्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को प्रेषित करें, अन्यथा की दशा में उपरोक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय,

मुख्य पर्यावरण अधिकारी, वृत्त-6

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. जिलाधिकारी, वाराणसी।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि नगर आयुक्त, वाराणसी नगर निगम वाराणसी को जारी कारण बताओ नोटिस की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-6



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड



UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०-109677/सी-6/2110-815/CAAC-UBN/22-24

दिनांक:- 19-11-24
पंजीकृत

सेवा में,

नगर आयुक्त,
वाराणसी नगर निगम,
जनपद-वाराणसी।

यह कि अशुद्धिकृत सीवेज से हो रहे प्रदूषण के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.12.2023 का संज्ञान लेना चाहें। उक्त पारित आदेश दिनांक 20.12.2023 के सुसंगत अंश निम्नवत् हैं-

".....We also direct UPPCB to take steps in respect to all local bodies in the State of UP which are discharging untreated sewage or treated water in rivers by taking samples and verify whether effective treatment is being carried out at STPs already installed and same are meeting parameters prescribed under Water Act and rules framed thereunder. A cumulative report in this regard shall be filed by Member Secretary, UPPCB within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

यह कि मा0 अधिकरण द्वारा पारित आदेशों के अनुपालन में निम्नलिखित ड्रेन्स के संबंध में क्षेत्रीय कार्यालय, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी के पत्रांक 36/एन0जी0टी0 ओ0ए0 सं0 483/2022/2024-25 दिनांक 04.04.2024 के माध्यम से उपलब्ध करायी गयी सूचना के अनुसार वाराणसी नगर निगम, वाराणसी, से जनित अशोधित सीवेज ड्रेन के माध्यम से वरुणा नदी में निस्तारित हो रहा है, जिसके परिणामस्वरूप वरुणा नदी का दूषित होना सम्भावित है।

| क्रम सं | ड्रेन का नाम |
|---------|----------------------------|
| 1. | Teliabagh Drain, Varanasi |
| 2. | Narokhar Drain, Varanasi |
| 3. | Chamrautha Drain, Varanasi |

यह कि माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 सं0-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के मुख्य अंश निम्नवत् हैं-

8.....Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

"XII. Directions:

47. We now sum up our directions as follows:

i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP....."

.....कृ०पू०उ०

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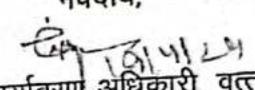
यह कि उपरोक्त के संबंध में क्षेत्रीय अधिकारी, वाराणसी द्वारा प्रेषित आख्या दिनांक 04.04.2024 के माध्यम से वाराणसी नगर निगम वाराणसी के विरुद्ध दिनांक-01.07.2020 से सीवेज का एस0टी0पी0 के माध्यम से शुद्धिकरण होने तक उपरोक्त वर्णित ड्रेन जो कि अनटैप्ड अथवा पार्शियली टैप्ड हैं, हेतु रूपये 5.0 लाख प्रतिमाह प्रति ड्रेन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की संस्तुति की गयी है।

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी द्वारा प्रेषित संस्तुति के परिप्रेक्ष्य में जन स्वास्थ्य के हित में जनसाधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त वाराणसी नगर निगम वाराणसी द्वारा नगर आयुक्त के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानुसार कारण बताओ नोटिस जारी किये जाता है।

यह कि क्यों न मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-593/2017 पर्यावरण सुरक्ष समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुपालन में वाराणसी नगर निगम वाराणसी के क्षेत्रान्तर्गत आच्छादित अनटैप्ड नालों से वरुणा नदी में निस्तारित हो रहे अशोधित सीवेज उत्प्रवाह के शुद्धिकरण हेतु समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत उत्तरदायी यथ वाराणसी नगर निगम वाराणसी के विरुद्ध दिनांक 01.07.2020 से सीवेज के शुद्धिकरण होने तक रूपये 5.0 लाख प्रतिमाह प्रति ड्रेन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

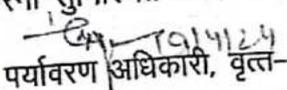
उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्तर्गत बोर्ड मुख्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को प्रेषित करें, अन्यथा की दशा में उपरोक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय,


मुख्य पर्यावरण अधिकारी, वृत्त-6

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. जिलाधिकारी, वाराणसी।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि नगर आयुक्त वाराणसी नगर निगम वाराणसी को जारी कारण बताओ नोटिस की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय को प्रेषित करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-6



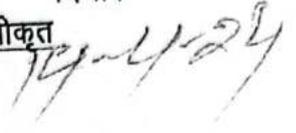
संदर्भ सं०-

409679

/सी-6/एओ-815/आओ-483/22-24

दिनांक:-

पंजीकृत



सेवा में,

मुख्य अभियन्ता (सोन),
सिंचाई एवं जल संशाधन विभाग,
जनपद-वाराणसी।

यह कि अशुद्धिकृत सीवेज से हो रहे प्रदूषण के संबंध में माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 20.12.2023 का संज्ञान लेना चाहें। उक्त पारित आदेश दिनांक 20.12.2023 के सुसंगत अंश निम्नवत् हैं-

".....We also direct UPPCB to take steps in respect to all local bodies in the State of UP which are discharging untreated sewage or treated water in rivers by taking samples and verify whether effective treatment is being carried out at STPs already installed and same are meeting parameters prescribed under Water Act and rules framed thereunder. A cumulative report in this regard shall be filed by Member Secretary, UPPCB within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF....."

यह कि मा० अधिकरण द्वारा पारित आदेशों के अनुपालन में निम्नलिखित ड्रेन्स के संबंध में क्षेत्रीय कार्यालय, उ० प्र० प्रदूषण नियंत्रण बोर्ड, वाराणसी के पत्रांक 37/एन०जी०टी० ओ०ए० सं० 483/2022/2024-25 दिनांक 04.04.2024 के माध्यम से उपलब्ध करायी गयी सूचना के अनुसार वाराणसी से जनित अशोधित सीवेज ड्रेन के माध्यम से वरुणा नदी में निस्तारित हो रहा है, जिसके परिणामस्वरूप वरुणा नदी का दूषित होना सम्भावित है।

| क्रम सं | ड्रेन का नाम |
|---------|-------------------------------|
| 1. | Hukulgang Drain, Varanasi |
| 2. | Sadar Bazar Drain, Varanasi |
| 3. | Sarang Pond, Varanasi |
| 4. | Orderly Bazar Drain, Varanasi |
| 5. | Khajuri Colony Drain Varanasi |
| 6. | Central Jail Drain, Varanasi |

यह कि माननीय एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के मुख्य अंश निम्नवत् हैं-

8.....Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

"XII. Directions:

47. We now sum up our directions as follows:

i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.

ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP....."

.....क०प०उ०

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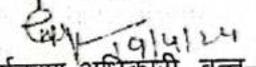
यह कि उपरोक्त के संबंध में क्षेत्रीय अधिकारी, वाराणसी द्वारा प्रेषित आख्या दिनांक 04.04.2024 के माध्यम सिचाई एवं जल संशाधन विभाग, वाराणसी के विरुद्ध दिनांक-01.07.2020 से सीवेज का एस0टी0पी0 के माध्यम शुद्धिकरण होने तक उपरोक्त वर्णित ड्रेन जो कि अनटैण्ड अथवा पार्शियली टैण्ड हैं, हेतु रूपये 5.0 लाख प्रतिमाह ड्रेन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस जारी किये जाने की संस्तुति गयी है।

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी द्वारा प्रेषित संस्तुति के परिप्रेक्ष्य में जन स्वास्थ्य के हित में साधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त सिचाई एवं जल संशाधन विभाग वाराणसी द्वारा मुख्य अभियन्ता (सोन), वाराणसी के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु निम्नानु कारण बताओ नोटिस जारी किया जाता है।

यह कि क्यों न मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-593/2017 पर्यावरण सु समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुपालन में वाराणसी क्षेत्रान्तर्गत आच्छादित अनटैण्ड नालों से वरुणा नदी में निस्तारित हो रहे अशोधित सीवेज उत्प्रवाह के शुद्धिकरण समुचित सीवेज शुद्धिकरण व्यवस्था स्थापित न किये जाने के दृष्टिगत उत्तरदायी यथा सिचाई एवं जल संश विभाग, वाराणसी के विरुद्ध दिनांक 01.07.2020 से सीवेज के शुद्धिकरण होने तक रूपये 5.0 लाख प्रतिमाह प्रति की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

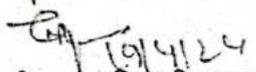
उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्तर्गत बोर्ड मुख्यालय, उ0प्र0 प्रदूषण निर बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को प्रेषित करें, अन्यथा की दशा में उप कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिक
भवदीय,


मुख्य पर्यावरण अधिकारी, वृत्त-

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. जिलाधिकारी, वाराणसी।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी को इस निर्देश के साथ प्रेषित कि मुख्य अभि (सोन), वाराणसी, सिचाई एवं जल संशाधन विभाग, वाराणसी को जारी कारण बताओ नोटिस की प्रति स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण आख्या बोर्ड मुख्यालय को करना सुनिश्चित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-





